

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :19/01/2026

| SL | FILING NO/CASE NO                   | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|----|-------------------------------------|---|------------------------------|--|
| 1  | D-ARBA/41811/2025<br>ARBA/1/2026    | SAKTI KUMAR DAS<br>VS<br>COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ  | SOUMYA MISHRA<br>VS          | //<br>()<br>//   |
| 2  | D-ARBP/48189/2025<br>ARBP/2/2026    | SWIFT SECURITAS PVT. LTD, BBSR<br>VS<br>UMSL LIMITED,BBSR               | LOKESH GOURAV MOHARANA<br>VS | //<br>()<br>//   |
| 3  | D-ARBP/1348/2026<br>ARBP/3/2026     | SOUMYA RANJAN JENA<br>VS<br>M/S. HDB FINANCIAL SERVICES LTD., AHMEDABAD | BADRINARAYAN PANDA<br>VS     | //<br>()<br>//   |
| 4  | D-BLAPL/1655/2026<br>BLAPL/564/2026 | B.LACHEYAA @ LACHHIGA PATRA @ GANDHI<br>VS<br>STATE OF ODISHA           | ANUPAM DASH<br>VS            | CHATRAPUR /749 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR<br>GR/0001753/2025   |
| 5  | D-BLAPL/1656/2026<br>BLAPL/565/2026 | KALANDI ROUT @ KALANDI @ KALIA @ KUNAL ROUT<br>VS<br>STATE OF ODISHA    | AMLAN SHAKTI PAUL<br>VS      | EOW,BHUBANESWAR /15 /2021<br>PRESIDING OFFICER, DESIGNATED CO<br>CT/0000057/2023 |
| 6  | D-BLAPL/1663/2026<br>BLAPL/566/2026 | SASTHI BAGH<br>VS<br>STATE OF ODISHA                                    | ABHILASH MISHRA<br>VS        | SONEPUR /113 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So<br>GR/0000104/2025    |
| 7  | D-BLAPL/1665/2026<br>BLAPL/567/2026 | HIJAKIYA SINGH<br>VS<br>STATE OF ODISHA                                 | BISWORANJAN SWAIN<br>VS      | R.UDAYAGIRI /68 /2025<br>SPECIAL JUDGE,PARLAKHEMUNDI(Gaj<br>Spl/0000061/2025     |
| 8  | D-BLAPL/1671/2026<br>BLAPL/568/2026 | JAYANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                          | ANSHUMAN PANDA<br>VS         | KHANTAPADA /406 /2025<br>A.D.J.,BALASORE(Baleshwar)<br>Spl/0000408/2025          |
| 9  | D-BLAPL/1672/2026<br>BLAPL/569/2026 | UMASANKAR NAYAK @ PAPU<br>VS<br>STATE OF ODISHA                         | SARAT KUMAR JENA<br>VS       | BEGUNIAPADA /677 /2025<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI<br>GR/0002707/2025 |
| 10 | D-BLAPL/1673/2026<br>BLAPL/570/2026 | MANISH BAIS<br>VS<br>STATE OF ODISHA                                    | ANSHUMAN PANDA<br>VS         | BOLANGIR TOWN /799 /2025<br>DISTRICT & SESSIONS JUDGE,BOLANG<br>Spl/0000037/2025 |
| 11 | D-BLAPL/1676/2026<br>BLAPL/571/2026 | HIJAYA KUMAR<br>VS<br>STATE OF ODISHA                                   | ASHOK DAS<br>VS              | CHANDILI /203 /2025<br>DIST.& SESSIONS JUDGE,RAYAGADA(I<br>CT/0000053/2025       |

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|----|-------------------------------------|--|-------------------------------|--|
| 12 | D-BLAPL/1678/2026<br>BLAPL/572/2026 | SK. ANWAR<br>VS<br>STATE OF ODISHA                 | SUBRAT KUMAR NAYAK<br>VS      | NIKIRAI /447 /2025<br>J.M.F.C,KENDRAPARA(Kendrapara )<br>GR/0000636/2025         |
| 13 | D-BLAPL/1540/2026<br>BLAPL/573/2026 | HALADHAR NAYAK<br>VS<br>STATE OF ODISHA            | SURYANARAYAN BISWAL<br>VS     | RAIGHAR /179 /2025<br>N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang<br>GR/0000283/2025    |
| 14 | D-BLAPL/1683/2026<br>BLAPL/574/2026 | DALARA PRADHAN<br>VS<br>STATE OF ODISHA            | SACHIDANANDA PADHEE<br>VS     | KANTAMAL /100 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000104/2025      |
| 15 | D-BLAPL/784/2026<br>BLAPL/575/2026  | JITENDRA DIGAL<br>VS<br>STATE OF ODISHA            | KARTIK CHANDRA TRIPATHY<br>VS | / /0<br>SPECIAL JUDGE,BALLIGUDA(Kandhama<br>2(A)CC/0000036/2025                  |
| 16 | D-BLAPL/1550/2026<br>BLAPL/576/2026 | KAILASH SUNANI<br>VS<br>STATE OF ODISHA            | BRAJA KISHOR PANDA<br>VS      | JONK /267 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA<br>CT/0000890/2025         |
| 17 | D-BLAPL/1551/2026<br>BLAPL/577/2026 | SANGRAM ROUT @ KATAS<br>VS<br>STATE OF ODISHA      | RAMESH CHANDRA MAHARANA<br>VS | CHOUDWAR /245 /2025<br>J.M.F.C,CUTTACK(Cuttack)<br>GR/0000382/2025               |
| 18 | D-BLAPL/1687/2026<br>BLAPL/578/2026 | SUMITRA SAHOO<br>VS<br>STATE OF ODISHA             | ROHIT RANJAN RAY<br>VS        | / /0<br>J.M.F.C.,BEGUNIA(Khordha )<br>2(A)CC/0000328/2025                        |
| 19 | D-BLAPL/1056/2026<br>BLAPL/579/2026 | K.SOUMYA RANJAN MAHAPATRA<br>VS<br>STATE OF ODISHA | JUDHISTHIR SAHOO<br>VS        | KHALLIKOTE /1020 /2025<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI<br>GR/0002725/2025 |
| 20 | D-BLAPL/1724/2026<br>BLAPL/580/2026 | TAMANA PRASKA<br>VS<br>STATE OF ODISHA             | PANCHANAN PANIGRAHI<br>VS     | RAYAGADA TOWN /319 /2025<br>A.D.J.,RAYAGADA(Rayagada )<br>CT/0000077/2025        |
| 21 | D-BLAPL/1296/2026<br>BLAPL/581/2026 | SK. ARSHAD<br>VS<br>STATE OF ODISHA                | DEEPAK KU SAHOO<br>VS         | / /0<br>SPECIAL JUDGE,KENDRAPARA(Kendrap<br>TR/0000001/2026                      |
| 22 | D-BLAPL/1727/2026<br>BLAPL/582/2026 | SIMANCHAL MAJHI<br>VS<br>STATE OF ODISHA           | PANCHANAN PANIGRAHI<br>VS     | RAYAGADA TOWN /319 /2025<br>A.D.J.,RAYAGADA(Rayagada )<br>CT/0000077/2025        |
| 23 | D-BLAPL/1351/2026                   | SUMANTA PRADHAN                                    | PRADEEP KUMAR NATH            | SAMBALPUR SADAR /83 /2024  |

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|----|-------------------------------------|---|---------------------------------|---|
|    | BLAPL/583/2026                      | VS<br>STATE OF ODISHA   | VS                              | DISTRICT & SESSIONS JUDGE,SAMBALPUR<br>ST/0000288/2024                                  |
| 24 | D-BLAPL/1730/2026<br>BLAPL/584/2026 | SANKAR NIAL<br>VS<br>STATE OF ODISHA                          | NIRMAL KUMAR SEN<br>VS          | KOTOAGARH /174 /2025<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>Spl/0000211/2025          |
| 25 | D-BLAPL/1372/2026<br>BLAPL/585/2026 | BISWAJIT DAS<br>VS<br>STATE OF ODISHA                         | SATYABRATA DASH<br>VS           | BIRIDI PS /290 /2025<br>S.D.J.M.,JAGATSinghpur(Jagatsinghapur)<br>GR/0001946/2025       |
| 26 | D-BLAPL/1731/2026<br>BLAPL/586/2026 | RABINDRA DEEP<br>VS<br>STATE OF ODISHA                        | BHABANI SHANKAR DASPARIDA<br>VS | / /0<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>2(A)CC/0000002/2026                       |
| 27 | D-BLAPL/1518/2026<br>BLAPL/587/2026 | BIKARI @ JAYARAM KIKKARA @ K.JAYARAM<br>VS<br>STATE OF ODISHA | SOUBHAGYA KUMAR DASH<br>VS      | PARLAKHEMUNDI /198 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA<br>GR/0000407/2025 |
| 28 | D-BLAPL/1559/2026<br>BLAPL/588/2026 | DHIRAJ GARDIA<br>VS<br>STATE OF ODISHA                        | BIJAYA KUMAR RAGADA<br>VS       | JHARSUGUDA /577 /2025<br>S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA<br>CT/0002516/2025    |
| 29 | D-BLAPL/1734/2026<br>BLAPL/589/2026 | REBE @ SUNIL MAJHI<br>VS<br>STATE OF ODISHA                   | UMAKANTA BARIK<br>VS            | BRAHMANITARANG /497 /2025<br>J.M.F.C.,(R),ROURKELA(Sundargarh)<br>GR/0001687/2025       |
| 30 | D-BLAPL/1742/2026<br>BLAPL/590/2026 | SUNIL KUMAR LIMA<br>VS<br>STATE OF ODISHA                     | SUCHIT KUMAR NAYAK<br>VS        | SERANGO /111 /2025<br>J.M.F.C,R.UDAYAGIRI(Gajapati )<br>GR/0000250/2025                 |
| 31 | D-BLAPL/1561/2026<br>BLAPL/591/2026 | BIKASH ORAM<br>VS<br>STATE OF ODISHA                          | BIJAYA KUMAR RAGADA<br>VS       | BRAJARAJNAGAR /194 /2025<br>A.D.J.,JHARSUGUDA(Jharsuguda )<br>CT/0000268/2025           |
| 32 | D-BLAPL/1555/2026<br>BLAPL/592/2026 | BABLU KUMAR<br>VS<br>STATE OF ODISHA                          | JUGALA KISHORE PANDA<br>VS      | BINIKA /179 /2025<br>SPECIAL JUDGE,SONEPUR(Sonepur )<br>Spl/0000064/2025                |
| 33 | D-BLAPL/1556/2026<br>BLAPL/593/2026 | MD. SAMIR @ KAFIL AHAMAD<br>VS<br>STATE OF ODISHA             | BIJAYA KUMAR RAGADA<br>VS       | DHANUPALI /261 /2025<br>S.D.J.M.,SAMBALPUR(Sambalpur)<br>GR/0001874/2025                |
| 34 | D-BLAPL/1564/2026<br>BLAPL/594/2026 | BIKASH SETHI<br>VS  | RAMAKANTA PRADHAN<br>VS         | JODA /25 /2025<br>A.D.J.,CHAMPUA(Kendujhar)   |

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|----|--------------------------------------|---|--------------------------------|--|
| 35 | D-BLAPL/1699/2026<br>BLAPL/595/2026  | STATE OF ODISHA<br>SAMPAD KUMAR DAS<br>VS                               | OM KUMAR BALIARSINGH<br>VS     | ST/0000111/2025<br>Maitri Vihar PS /264 /2025<br>DISTRICT & SESIONS JUDGE,BHUBANE                      |
| 36 | D-BLAPL/1566/2026<br>BLAPL/596/2026  | STATE OF ODISHA<br>BAINATH SWAIN<br>VS                                  | SIDHARTHA SANKAR RAY (2)<br>VS | TR/0000348/2025<br>BADAGADA /38 /2025<br>A.D.J.,BHANJANAGAR(Ganjam)                                    |
| 37 | D-BLAPL/1743/2026<br>BLAPL/597/2026  | STATE OF ODISHA<br>SIBA @ SHIBA LOHAR<br>VS                             | LALITENDU BHUYAN<br>VS         | ST/0000093/2025<br>KEONJHAR SADAR /660 /2024<br>AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu                     |
| 38 | D-BLAPL/1622/2026<br>BLAPL/598/2026  | STATE OF ODISHA<br>GUNU @ AKHILA NAIK<br>VS                             | RONIT GHOSH<br>VS              | Spl/0000053/2025<br>TALCHER TOWN /296 /2025<br>J.M.F.C,TALCHER(Anugul )                                |
| 39 | D-BLAPL/1700/2026<br>BLAPL/599/2026  | STATE OF ODISHA<br>BIDYADHAR PRADHAN<br>VS                              | BISWAJIT TRIPATHY<br>VS        | GR/0000593/2025<br>K.NUAGAON /130 /2017<br>A.D.J. CUM SPECIAL JUDGE,BERHAMPT                           |
| 40 | D-BLAPL/1623/2026<br>BLAPL/600/2026  | STATE OF ODISHA<br>GUNU @ AKHILA NAIK<br>VS                             | RONIT GHOSH<br>VS              | Spl/0000024/2017<br>GOPALPRASAD /314 /2025<br>J.M.F.C,TALCHER(Anugul )                                 |
| 41 | D-BLAPL/1543/2026<br>BLAPL/601/2026  | STATE OF ODISHA<br>SUNIL SAHOO<br>VS                                    | OMM KUMAR BALIARSINGH<br>VS    | GR/0001507/2025<br>INDUSTRIAL ESTATE PS /247 /2025<br>SPECIAL JUDGE (NDPS),KHURDA(Khor                 |
| 42 | D-BLAPL/1636/2026<br>BLAPL/602/2026  | STATE OF ODISHA<br>GHUMDU SETHI @ GHUMURU SETHY<br>VS                   | AMITAV TRIPATHY<br>VS          | TR/0000121/2025<br>/ /0<br>SPECIAL JUDGE,BALANGIR(Balangir)  |
| 43 | D-BLAPL/40491/2025<br>BLAPL/603/2026 | STATE OF ODISHA<br>BADAL SEKH @ BADAL SK<br>VS                          | AMLAN SHAKTI PAUL<br>VS        | 2(A)CC/0000028/2025<br>G.R.P.S. /52 /2025<br>SPECIAL JUDGE,BHADRAK(Bhadrak )                           |
| 44 | D-BLAPL/1639/2026<br>BLAPL/604/2026  | STATE OF ODISHA<br>MANOJ KUMAR BAJPAYEE<br>VS                           | AMITAV TRIPATHY<br>VS          | Spl/0000018/2025<br>GAISILET /25 /2025<br>A.D.J.,PADAMPUR(Bargarh )                                    |
| 45 | D-BLAPL/1544/2026<br>BLAPL/605/2026  | STATE OF ODISHA<br>SHYAM BIHARI YADAV<br>VS<br>UNION OF INDIA (RAILWAY) | BHARAT BHUSAN ROUSTRAY<br>VS   | Spl/0000008/2025<br>JHARSUGUDA GRPS /55 /2025<br>SPECIAL JUDGE,JHARSUGUDA(Jharsugu<br>Spl/0000025/2025 |

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|----|-------------------------------------|--|------------------------------|---|
| 46 | D-BLAPL/1172/2026<br>BLAPL/606/2026 | SMRUTI RANJAN BARIK @ BADA<br>VS<br>STATE OF ODISHA      | HIMANSHU SEKHAR MISHRA<br>VS | LOISINGHA(BOLANGIR) /136 /2022<br>2ND A.D.J., BALANGIR(Balangir)<br>SC/000024/2024  |
| 47 | D-BLAPL/1433/2026<br>BLAPL/607/2026 | KRUSHNA CHANDRA SUANSIA<br>VS<br>STATE OF ODISHA         | DEVASHIS PANDA<br>VS         | SHERAGADA /376 /2025<br>J.M.F.C., SERAGARA(Ganjam)<br>GR/0000424/2025               |
| 48 | D-BLAPL/1648/2026<br>BLAPL/608/2026 | BIBHUTI BHUSAN PATASANI<br>VS<br>STATE OF ODISHA         | SANJIB KUMAR BHANJADEO<br>VS | //0<br>J.M.F.C.,KHURDA(Khordha )<br>2(A)CC/000007/2026                              |
| 49 | D-BLAPL/1546/2026<br>BLAPL/609/2026 | LAXMIKANTA @ LAXMIDHAR PRADHANI<br>VS<br>STATE OF ODISHA | MANORANJAN PADHY<br>VS       | BOIPARIGUDA /187 /2021<br>A.D.J.,JEYPORE(Koraput)<br>CT/0000020/2022                |
| 50 | D-BLAPL/1753/2026<br>BLAPL/610/2026 | MUNA BEHERA<br>VS<br>STATE OF ODISHA                     | JYOTIRMAYA SAHOO<br>VS       | BALUGAON P.S. /318 /2025<br>CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK<br>GR/0000685/2025 |
| 51 | D-BLAPL/1651/2026<br>BLAPL/611/2026 | B. NAGESWAR PATRA<br>VS<br>STATE OF ODISHA               | SIBA RANJAN POLAI<br>VS      | CHATRAPUR /731 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR<br>GR/0001693/2025      |
| 52 | D-BLAPL/1755/2026<br>BLAPL/612/2026 | PRASANTA SAMAL @ PRASANTA<br>VS<br>STATE OF ODISHA       | NITYANANDA PANDA<br>VS       | LALBAG /232 /2021<br>2ND A.D.J.,CUTTACK(Cuttack)<br>ST/0000073/2022                 |
| 53 | D-BLAPL/1762/2026<br>BLAPL/613/2026 | BOBI @ JAGANNATH PARIDA<br>VS<br>STATE OF ODISHA         | AMITAV TRIPATHY<br>VS        | NAYAGARH /127 /2025<br>SPECIAL JUDGE (POCSO), NAYAGARH<br>Spl/0000084/2025          |
| 54 | D-BLAPL/1711/2026<br>BLAPL/614/2026 | MANAS KUANR<br>VS<br>STATE OF ODISHA                     | JAGABANDHU SAHU<br>VS        | BOLANGIR SADAR /337 /2025<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>Spl/0000021/2025   |
| 55 | D-BLAPL/1712/2026<br>BLAPL/615/2026 | FARSA @ MRUTYUNJAYA BEERA<br>VS<br>STATE OF ODISHA       | BIRAJA PRASANNA DAS<br>VS    | GUNUPUR /228 /2025<br>SPECIAL JUDGE,GUNUPUR(Rayagada )<br>TR/0000057/2025           |
| 56 | D-BLAPL/1716/2026<br>BLAPL/616/2026 | SUNIL GAMANGO<br>VS<br>STATE OF ODISHA                   | SOUBHAGYA KUMAR DASH<br>VS   | SERANGO /21 /2025<br>A.D.J.,PARALAKHEMUNDI(Gajapati )<br>ST/0000050/2025            |
| 57 | D-BLAPL/1765/2026                   | RAJU NAYAK   | ARIJEET MISHRA               | MALKANGIRI /280 /2025   |

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|----|-------------------------------------|--|---------------------------------|--|
|    | BLAPL/617/2026                      | VS<br>STATE OF ODISHA  | VS                              | S.D.J.M.,MALKANGIRI(Malkangiri )<br>GR/0000349/2025                                    |
| 58 | D-BLAPL/1719/2026<br>BLAPL/618/2026 | BISWAJIT NAHAK<br>VS<br>STATE OF ODISHA                        | MAHES DAS<br>VS                 | DARINGBADI /83 /2025<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal)<br>Spl/0000102/2025         |
| 59 | D-BLAPL/1720/2026<br>BLAPL/619/2026 | SURAJ DIGAL<br>VS<br>STATE OF ODISHA                           | JYOTIRMAYA SAHOO<br>VS          | / /0<br>SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000003/2026                              |
| 60 | D-BLAPL/1744/2026<br>BLAPL/620/2026 | TIBURAM HANTAL<br>VS<br>STATE OF ODISHA                        | MANGU NANDY<br>VS               | PAPERMETLA P.S. /17 /2024<br>A.D.J.,MALKANGIRI(Malkangiri )<br>CT/0000096/2024         |
| 61 | D-BLAPL/1749/2026<br>BLAPL/621/2026 | SRIKANTA SAHOO @ MANA @ SUKANTA SAHOO<br>VS<br>STATE OF ODISHA | BIBHUTI RANJAN MOHANTY<br>VS    | ATHGARH /263 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C)<br>CT/0000566/2025          |
| 62 | D-BLAPL/1766/2026<br>BLAPL/622/2026 | E.SURAJ KUMAR DORA<br>VS<br>STATE OF ODISHA                    | JYOTIRMAYA SAHOO<br>VS          | BALUGAON P.S. /318 /2025<br>CIVIL JUDGE (JD) CUM J.M.F.C., CHILIKOT<br>GR/0000685/2025 |
| 63 | D-BLAPL/548/2026<br>BLAPL/623/2026  | JOGESWAR SINGH<br>VS<br>STATE OF ODISHA                        | NITYANANDA MOHAPATRA<br>VS      | KISINDA /45 /2025<br>S.D.J.M.,RAIRAKHOL(Sambalpur)<br>GR/0000440/2025                  |
| 64 | D-BLAPL/1770/2026<br>BLAPL/624/2026 | PARTHA SARATHI MAHUNTA<br>VS<br>STATE OF ODISHA                | ARIJEET MISHRA<br>VS            | RAJNAGAR /441 /2025<br>J.M.F.C., RAJNAGAR(Kendrapara )<br>GR/0000583/2025              |
| 65 | D-BLAPL/1771/2026<br>BLAPL/625/2026 | SK. TANBIR<br>VS<br>STATE OF ODISHA                            | BISWARANJAN DALAI<br>VS         | NIKIRAI /447 /2025<br>J.M.F.C.,KENDRAPARA(Kendrapara )<br>GR/0000636/2025              |
| 66 | D-BLAPL/1791/2026<br>BLAPL/626/2026 | PINTU MALLICK @ MALIK<br>VS<br>STATE OF ODISHA                 | BUDHIRAM DAS<br>VS              | ERASAMA /440 /2024<br>SPECIAL JUDGE(POCSO), JAGATSINGHPUR<br>Spl/0000109/2024          |
| 67 | D-BLAPL/1824/2026<br>BLAPL/627/2026 | JOGA @ DINESH KUMAR SAMAL<br>VS<br>STATE OF ODISHA             | SURYAKANTA DASH<br>VS           | BALASORE SADAR /177 /2024<br>SPECIAL JUDGE (POCSO), BALASORE(E)<br>Spl/0000108/2024    |
| 68 | D-BLAPL/1393/2026<br>BLAPL/628/2026 | RAJENDRA NAIK @ RAJU @ RAJKISHORE NAIK<br>VS                   | BHABANI SHANKAR DASPARIDA<br>VS | BADSAHI /371 /2025<br>J.M.F.C., BETANATI(Mayurbhanj)                                   |

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|----|-------------------------------------|--|-----------------------------|--|
| 69 | D-BLAPL/1783/2026<br>BLAPL/629/2026 | STATE OF ODISHA<br>BISHNUMAHATO @ CHOTKA<br>VS                       | ASHWARIYA DASH<br>VS        | CT/0001245/2025<br>ROURKELA GRPS. /139 /2025<br>SPECIAL JUDGE,ROURKELA(Sundargarh)                                       |
| 70 | D-BLAPL/1785/2026<br>BLAPL/630/2026 | STATE OF ODISHA<br>SUBASH PARIDA<br>VS                               | CHIRANJIB ROUT<br>VS        | Spl/0000052/2025<br>GOPALPRASAD /399 /2025<br>J.M.F.C,TALCHER(Anugul )   |
| 71 | D-BLAPL/1837/2026<br>BLAPL/631/2026 | STATE OF ODISHA<br>THUDUMU VIKRAM KSHAYARSH @ RAVI<br>VS             | SUNIL KUMAR PANDA<br>VS     | GR/0001766/2025<br>PARLAKHEMUNDI /35 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA                                   |
| 72 | D-BLAPL/1787/2026<br>BLAPL/632/2026 | STATE OF ODISHA<br>KANDA SOREN @ BHEDE<br>VS                         | JAYANTA KUMAR MAJHI<br>VS   | GR/0000081/2024<br>BASTA /297 /2025<br>SPECIAL JUDGE (POCSO), BALASORE(Balasore)   |
| 73 | D-BLAPL/1821/2026<br>BLAPL/633/2026 | STATE OF ODISHA<br>SUKANTI SWAIN<br>VS                               | MAHES DAS<br>VS             | Spl/0000252/2025<br>K.NUAGOAN /4 /2026<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)   |
| 74 | D-BLAPL/1842/2026<br>BLAPL/634/2026 | STATE OF ODISHA<br>DIGANTA BEHERA @ DIGANTA KUMAR BEHERA<br>VS       | RASHMI RANJAN MISHRA<br>VS  | Spl/0000013/2026<br>MADHUPATNA /93 /2025<br>J.M.F.C.(IV),CUTTACK(Cuttack)  |
| 75 | D-BLAPL/1838/2026<br>BLAPL/635/2026 | STATE OF ODISHA<br>SIBA SANKAR PATTANAYAK<br>VS                      | ASHWARIYA DASH<br>VS        | GR/0000466/2025<br>CYBER CRIME AND ECONOMIC OFFENSES JUDGE,ROURKELA  |
| 76 | D-BLAPL/1809/2026<br>BLAPL/636/2026 | STATE OF ODISHA<br>SUSHIL DEEP<br>VS                                 | TARA PRASAD MOHAPATRA<br>VS | S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh)<br>GR/0003584/2025<br>PATNAGARH /340 /2025<br>SPECIAL JUDGE,PATNAGARH(Balangir) |
| 77 | D-BLAPL/1815/2026<br>BLAPL/637/2026 | STATE OF ODISHA<br>PANCHU BEHERA<br>VS                               | TARA PRASAD MOHAPATRA<br>VS | Spl/0000028/2025<br>BASELI SAHI PS /13 /2025<br>3RD ADDL. DISTRICT JUDGE,PURI(Puri)                                      |
| 78 | D-CMAPL/54050/2025<br>CMAPL/10/2026 | STATE OF ODISHA<br>RABINDRA MOHAN SENAPATI<br>VS                     | KAIBALYA PANDA<br>VS        | TR/0000045/2025<br>//<br>(   |
| 79 | D-CMP/2240/2026<br>CMP/133/2026     | STATE OF ODISHA<br>RAMESH CHANDRA NAYAK<br>VS<br>RATIKANTA MOHAPATRA | AMIT PRASAD BOSE<br>VS      | //<br>//<br>CIVIL JUDGE (SD),BALASORE(Baleshwar)<br>CMA/0000116/2025   |

## ORISSA HIGH COURT

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| SL | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|----|--------------------------------------|---|--------------------------------|--|
| 80 | D-CMP/2147/2026<br>CMP/134/2026      | HIMANSHU SEKHAR SRICHANDAN<br>VS<br>STATE OF ODISHA   | PRONOY MOHANTY<br>VS           | //<br>CIVIL JUDGE (SD),BHUBANESWAR(Khordha)<br>CS/0001382/2024 |
| 81 | D-CMP/2215/2026<br>CMP/135/2026      | SUNIL MUNDA<br>VS<br>MANMOHAN ORAM  | PRASANTA KUMAR SATAPATHY<br>VS | //<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>RFA/0000002/2019      |
| 82 | D-CMP/2401/2026<br>CMP/136/2026      | KABITA SINGHDEO<br>VS<br>SASANKA SEKHAR SINGH DEO   | LALITENDU MISHRA<br>VS         | //<br>CIVIL JUDGE (SD),SONEPUR(Sonepur )<br>CS/0000117/2014    |
| 83 | D-CMP/2337/2026<br>CMP/137/2026      | GOVINDA PARIDA<br>VS<br>GOVERNMENT OF ORISSA  | PRAHALLAD KAR<br>VS            | //<br>A.D.J.,BHUBANESWAR(Khordha )<br>RFA/0000019/2007         |
| 84 | D-CMP/2169/2026<br>CMP/138/2026      | POREDDI BHANUMURTY @ PORREDI BHANUMURTY<br>VS<br>POREDDI SRAVANTI                                       | SURESH KUMAR JENA<br>VS        | //<br>CIVIL JUDGE (SD),PARALAKHEMUNDI<br>CS/0000020/2025       |
| 85 | D-CMP/1801/2026<br>CMP/139/2026      | SULTANA BEGUM<br>VS<br>STATE OF ODISHA  | AJIT KUMAR TRIPATHY<br>VS      | //<br>A.D.J.,SALIPUR(Cuttack)<br>Fao/0000025/2025              |
| 86 | D-CMP/2469/2026<br>CMP/140/2026      | SURENDRA KUMAR PATI<br>VS<br>MANORAMA DASH  | AMIT PRASAD BOSE<br>VS         | //<br>CIVIL JUDGE (SD),BHADRAK(Bhadrak )<br>CS/0000319/2004    |
| 87 | D-CMP/2349/2026<br>CMP/141/2026      | DEBASHISHA HOTA<br>VS<br>SUBHASISHA HOTA  | IN PERSON<br>VS                | //<br>ADDL. CIVIL JUDGE (SD)-OEAT,DHENKAL<br>CS/0000167/2017   |
| 88 | D-CONTC/53039/2025<br>CONTC/374/2026 | NILAM DAKUA<br>VS<br>DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. | ADV<br>VS                      | //<br>()<br>//   |
| 89 | D-CONTC/445/2026<br>CONTC/375/2026   | BASANT KUMAR BEHERA<br>VS<br>KALUNGE GORAKH WAMAN, IFS  | ADV.<br>VS                     | //<br>()<br>//   |
| 90 | D-CONTC/457/2026<br>CONTC/376/2026   | KABIRAJ BHOI<br>VS<br>KALUNGE GORAKH WAMAN, IFS   | ADV.<br>VS                     | //<br>()<br>//   |
| 91 | D-CONTC/469/2026                     | ASHOK KUMAR DASH  | ADV.                           | //   |

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| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|------------------------------------|---|-------------------------------|-------------------------------------|
|     | CONTC/377/2026                     | VS<br>DR. N.THIRUMALA NAIK, I.A.S.                            | VS                            | 0<br>//                             |
| 92  | D-CONTC/479/2026<br>CONTC/378/2026 | SASHIKANTA MANGARAJ<br>VS<br>KALUNGE GORAKH WAMAN, IFS        | ADV.<br>VS                    | //<br>0<br>//                       |
| 93  | D-CONTC/507/2026<br>CONTC/379/2026 | KANTI BISWAL<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S            | ADV.<br>VS                    | //<br>0<br>//                       |
| 94  | D-CONTC/510/2026<br>CONTC/380/2026 | DHRUBA CHARAN BISWAL<br>VS<br>DEORANJAN KUMAR SINGH I.A.S.    | ADV.<br>VS                    | //<br>0<br>//                       |
| 95  | D-CONTC/511/2026<br>CONTC/381/2026 | SUBAL SETHI<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S.            | ADV.<br>VS                    | //<br>0<br>//                       |
| 96  | D-CONTC/513/2026<br>CONTC/382/2026 | BASANTI BHOI<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S.           | ADV.<br>VS                    | //<br>0<br>//                       |
| 97  | D-CONTC/515/2026<br>CONTC/383/2026 | TILA @ TILOTTAMA NAYAK<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S. | ADV.<br>VS                    | //<br>0<br>//                       |
| 98  | D-CONTC/517/2026<br>CONTC/384/2026 | BAURI NAYAK<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S.            | ADV.<br>VS                    | //<br>0<br>//                       |
| 99  | D-CONTC/542/2026<br>CONTC/385/2026 | CHANDA MALLIK<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S           | ADV.<br>VS                    | //<br>0<br>//                       |
| 100 | D-CONTC/595/2026<br>CONTC/386/2026 | NIHARIKA PANDA<br>VS<br>DR.THIRUMALA NAYAK, I.A.S             | SHASHANKA SHEKHAR PATRA<br>VS | //<br>0<br>//                       |
| 101 | D-CONTC/598/2026<br>CONTC/387/2026 | RAMA KRUSHNA PATRA<br>VS<br>DR. THIRUMALA NAYAK, I.A.S        | SHASHANKA SHEKHAR PATRA<br>VS | //<br>0<br>//                       |
| 102 | D-CONTC/602/2026<br>CONTC/388/2026 | SANTOSH KUMAR THATOI<br>VS                                    | ADV.<br>VS                    | //<br>0                             |

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| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|------------------------------------|---|--------------------------------|-------------------------------------|
| 103 | D-CONTC/724/2026<br>CONTC/389/2026 | AMBAR KUMAR KAR, I.A.S<br>SARASWATI DAS<br>VS<br>ANU GARG, IAS  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 104 | D-CONTC/729/2026<br>CONTC/390/2026 | BHAJAGOBINDA MADHUAL<br>VS<br>MIHIR PRASAD MOHANTY,MANAGING DIRECTOR,BHUBANESWAR  | ADV.<br>VS                     | //<br>//<br>()                      |
| 105 | D-CONTC/793/2026<br>CONTC/391/2026 | AKSHAYA KUMAR BARIK<br>VS<br>USHA PADHI, IAS  | ADV.<br>VS                     | //<br>//<br>()                      |
| 106 | D-CONTC/795/2026<br>CONTC/392/2026 | UMESH CHANDRA NAYAK<br>VS<br>USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR                                | ADV.<br>VS                     | //<br>//<br>()                      |
| 107 | D-CONTC/797/2026<br>CONTC/393/2026 | MUKTIKANTA TRIPATHY<br>VS<br>USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR                                | ADV.<br>VS                     | //<br>//<br>()                      |
| 108 | D-CONTC/799/2026<br>CONTC/394/2026 | MAHENDRA PRASAD BEHERA<br>VS<br>USHA PADHI, IAS SEC., HOUSE AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR                             | ADV.<br>VS                     | //<br>//<br>()                      |
| 109 | D-CONTC/810/2026<br>CONTC/395/2026 | SIBANANDA SAHOO<br>VS<br>SAMYAK BIKAS SUBUDHI, SUPERINTENDING ENGINEER HEAD WORKS DIVISION, SAMAL                               | ADV.<br>VS                     | //<br>//<br>()                      |
| 110 | D-CONTC/819/2026<br>CONTC/396/2026 | MADAN RAUL<br>VS<br>SUBHAM SAXENA, DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, DEPT., GOVT. OF ODISHA                          | ADV.<br>VS                     | //<br>//<br>()                      |
| 111 | D-CONTC/822/2026<br>CONTC/397/2026 | ANADI CHARAN PANIGRAHI<br>VS<br>DR.THIRUMALA NAYAK, I.A.S   | SHSHANKA SHEKHAR PATRA<br>VS   | //<br>//<br>()                      |
| 112 | D-CONTC/845/2026<br>CONTC/398/2026 | SARAPANCH, ADA GRAM PANCHAYAT, BALASORE<br>VS<br>HITESH KUMAR SAHU,OES, SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION,BHADRAK | ADV<br>VS                      | //<br>//<br>()                      |
| 113 | D-CONTC/846/2026<br>CONTC/399/2026 | BABULI CHARAN SAHU<br>VS<br>DR. N.TIRUMALA NAIK,IAS,PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.                        | ADV<br>VS                      | //<br>//<br>()                      |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 114 | D-CONTC/928/2026<br>CONTC/400/2026   | DEBABRATA MISHRA<br>VS<br>SOUMYA DARSHAN KAR, REGIONAL MANAGER, ODISHA GRAMEEN BANK, REGIONAL MANAGER, PURI        | ADV.<br>VS                     | //<br>0                             |
| 115 | D-CONTC/1868/2026<br>CONTC/401/2026  | NIBEDITA PRADHAN<br>VS<br>SHUBHA SHARMA, IAS   | SIDHARTH PARIDA<br>VS          | //<br>0                             |
| 116 | D-CONTC/696/2026<br>CONTC/402/2026   | JIJNASA BEHERA<br>VS<br>ARUN KUMAR SARANGI, ODISHA PUBLIC SERVICE COMMISSION,CUTTACK                               | ADV<br>VS                      | //<br>0                             |
| 117 | D-CONTC/54470/2025<br>CONTC/403/2026 | KRUSHNA CHANDRA BARIK<br>VS<br>DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER              | ADV.<br>VS                     | //<br>0                             |
| 118 | D-CONTC/54478/2025<br>CONTC/404/2026 | SARAT CHANDRA SAHOO<br>VS<br>DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER,BHUBANESWAR    | ADV.<br>VS                     | //<br>0                             |
| 119 | D-CONTC/54482/2025<br>CONTC/405/2026 | NAKUL ROUT<br>VS<br>DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND D.M.,BHUBANESWAR                 | ADV.<br>VS                     | //<br>0                             |
| 120 | D-CONTC/54483/2025<br>CONTC/406/2026 | JITENDRA KUMAR MOHANTY<br>VS<br>DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT. OF REVENUE AND DISASTER,BHUBANESWAR | ADV.<br>VS                     | //<br>0                             |
| 121 | D-CONTC/285/2026<br>CONTC/407/2026   | RAJ KISHORE NAIK<br>VS<br>SATYABRATA SAHU, I.A.S   | ADV.<br>VS                     | //<br>0                             |
| 122 | D-CONTC/737/2026<br>CONTC/408/2026   | PRAKASH KUMAR SETHI<br>VS<br>GIRISH S.N., I.A.S  | ADV.<br>VS                     | //<br>0                             |
| 123 | D-CONTC/776/2026<br>CONTC/409/2026   | DR.KRISHNA CHANDRA RAJ<br>VS<br>ANANTA KISHORE BEHERA,IAS  | TAPAN KUMAR JENA SAMANTA<br>VS | //<br>0                             |
| 124 | D-CONTC/852/2026<br>CONTC/410/2026   | SURESH CHANDRA MOHANTY<br>VS<br>CHANDRAMANI SWAIN, EXECUTIVE OFFICER, BRAJARJNAGAR MUNICIPALITY                    | ADV.<br>VS                     | //<br>0                             |
| 125 | D-CONTC/881/2026                     | DWARIKANATH DASH   | KUNAL KUMAR SWAIN              | //                                  |

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| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-------------------------------------|---|------------------------------|-------------------------------------|
|     | CONTC/411/2026                      | VS<br>DR. NOONSAVATH THIRUMALA NAIK, I.A.S  | VS                           | 0<br>//                             |
| 126 | D-CONTC/886/2026<br>CONTC/412/2026  | LAXMIPRIYA PRUSTY<br>VS<br>ARVIND AGRAWAL, I.A.S  | ADV.<br>VS                   | //<br>0<br>//                       |
| 127 | D-CONTC/888/2026<br>CONTC/413/2026  | DR. MANOJ KUMAR DEHURY<br>VS<br>ASWATHY .S, IAS   | ADV.<br>VS                   | //<br>0<br>//                       |
| 128 | D-CONTC/889/2026<br>CONTC/414/2026  | DR. DIBYA PRABHA BARA<br>VS<br>ASWATHY .S, IAS  | ADV.<br>VS                   | //<br>0<br>//                       |
| 129 | D-CONTC/891/2026<br>CONTC/415/2026  | SULOCHANA MOHANTY<br>VS<br>MAHESWAR SAHOO, D.E.O, JAJPUR  | ADV.<br>VS                   | //<br>0<br>//                       |
| 130 | D-CONTC/905/2026<br>CONTC/416/2026  | BAHUBALENDRA YASHOBANT NARAYAN DEO @ B. YASHOBANT DEO<br>VS<br>S K JAMIRUDDIN, SPECIAL SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.,BHUBANESWAR | SARAT KUMAR BEHERA<br>VS     | //<br>0<br>//                       |
| 131 | D-CONTC/975/2026<br>CONTC/417/2026  | KHILALESWAR GIRLS HIGH SCHOOL, AIINGAR, BHADRAK<br>VS<br>DR. N.THIRUMALA NAIK, I.A.S  | SWOYAM PRABHU JENA<br>VS     | //<br>0<br>//                       |
| 132 | D-CONTC/983/2026<br>CONTC/418/2026  | RANKANIDHI ACHARYA<br>VS<br>SHUBHA SARMA, IAS, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.  | ADV<br>VS                    | //<br>0<br>//                       |
| 133 | D-CONTC/1062/2026<br>CONTC/419/2026 | HARA PRASAD RAY<br>VS<br>ARVIND AGARWAL , I.A.S   | ADV.<br>VS                   | //<br>0<br>//                       |
| 134 | D-CONTC/1016/2026<br>CONTC/420/2026 | DR. ANITA JENA<br>VS<br>PRATIVA PRUSTY, REGISTRAR DHARANIDHAR UNIVERSITY, KEONJHAR  | ADV<br>VS                    | //<br>0<br>//                       |
| 135 | D-CONTC/1135/2026<br>CONTC/421/2026 | JAY JAGANNATH WSHG, BHADRAK<br>VS<br>DILIP KUMAR ROUTAI, COLLECTOR, BHADRAK   | ADV.<br>VS                   | //<br>0<br>//                       |
| 136 | D-CONTC/2072/2026<br>CONTC/422/2026 | MANASI SAHOO<br>VS  | HIMANSHU SEKHAR MISHRA<br>VS | //<br>0                             |

**ORISSA HIGH COURT**

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| SL  | FILING NO/CASE NO                 | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-----------------------------------|--|---------------------------------|--|
| 137 | D-CRLA/1533/2026<br>CRLA/67/2026  | DR.SUBHANKAR MOHAPATRA, COLLECTOR AND DIST.MAGISTRATE, SUNDARGARH<br>SIBA HARIJAN<br>VS<br>STATE OF ODISHA | ANIRUDHA DAS<br>VS              | //<br>MAIDALPUR /19 /2025<br>SPECIAL JUDGE(POCSO), NABARANGPUR<br>TR/0000013/2026      |
| 138 | D-CRLA/1603/2026<br>CRLA/68/2026  | RABI NARAYAN SAHOO<br>VS<br>STATE OF ODISHA  | SASANKA SEKHAR PAIKRAY<br>VS    | JATNI P.S. /400 /2018<br>2ND A.D.J.-CUM-SPL. JUDGE, BHUBANESHWAR<br>CT/0000086/2019    |
| 139 | D-CRLA/1280/2026<br>CRLA/69/2026  | BIJAYA KUMAR ROUT<br>VS<br>STATE OF ODISHA   | PANCHANAN PANIGRAHI<br>VS       | //0<br>SPECIAL JUDGE, ATHGARH(Cuttack)<br>Spl/0000005/2016                             |
| 140 | D-CRLA/1616/2026<br>CRLA/70/2026  | BASANTA KUMAR SETHI<br>VS<br>STATE OF ODISHA   | BHABANI SHANKAR DASPARIDA<br>VS | JAGANNATHA PRASAD /192 /2019<br>SPECIAL JUDGE, BHANJANAGAR(Ganjam)<br>Spl/0000020/2020 |
| 141 | D-CRLA/39038/2025<br>CRLA/71/2026 | PRAKASH MALLIK<br>VS<br>STATE OF ODISHA  | ASHOK KUMAR BEHERA<br>VS        | JAJPUR ROAD /12 /2014<br>AD-HOC A.D.J.(FTSC), JAJPUR(Jajapur )<br>Spl/0000228/2014     |
| 142 | D-CRLA/40687/2025<br>CRLA/72/2026 | RAMA KRISHNA PATRA<br>VS<br>STATE OF ODISHA  | KAUSTUVA MOHANTY<br>VS          | //0<br>J.M.F.C., G.UDAYAGIRI(Kandhamal)<br>ICC/0000005/2023                            |
| 143 | D-CRLA/381/2026<br>CRLA/73/2026   | KHIROD DHURUA<br>VS<br>STATE OF ODISHA   | PABITRA KUMAR NAYAK<br>VS       | BELPAHAR /76 /2022<br>SPECIAL JUDGE (POCSO), JHARSUGUDA<br>Spl/0000025/2022            |
| 144 | D-CRLA/1327/2026<br>CRLA/74/2026  | BIPRA@PINTU@BIPRAKISHOR MATARI<br>VS<br>STATE OF ODISHA  | SOUMYA MISHRA<br>VS             | BARPALLI /318 /2022<br>SPECIAL JUDGE (POCSO), BARGARH(Bargarh)<br>Spl/0000056/2022     |
| 145 | D-CRLA/1330/2026<br>CRLA/75/2026  | KRUSHNA CHANDRA DAS<br>VS<br>JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR                                 | PRAKASH CHANDRA SETHI<br>VS     | //0<br>(<br>//   |
| 146 | D-CRLA/1195/2026<br>CRLA/76/2026  | LIPU@TAPAN NAYAK<br>VS<br>STATE OF ODISHA  | DHRUBA CHARAN ROUT<br>VS        | BARAMBA /128 /2022<br>SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)<br>Spl/0000061/2022      |
| 147 | D-CRLA/1333/2026<br>CRLA/77/2026  | RASMITA DAS<br>VS<br>JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR   | PRAKASH CHANDRA SETHI<br>VS     | //0<br>(<br>//   |

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| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-------------------------------------|---|---------------------------------|--|
| 148 | D-CRLA/1756/2026<br>CRLA/78/2026    | RAJARAM BISHOYI<br>VS<br>STATE OF ODISHA                      | SISIRA PANIGRAHI<br>VS          | PHULBANI TOWN /164 /2025<br>AD-HOC A.D.J.(FTSC),PHULBANI(Kandh<br>ST/0000045/2025          |
| 149 | D-CRLA/1309/2026<br>CRLA/79/2026    | KUMAR BEHERA<br>VS<br>STATE OF ODISHA                         | SUSHANTA KUMAR SAMANTARAY<br>VS | KANPUR /18 /2024<br>AD-HOC ADJ (FTSC),CUTTACK(Cuttack)<br>Spl/0000029/2024                 |
| 150 | D-CRLA/328/2026<br>CRLA/80/2026     | PITAR PALO<br>VS<br>STATE OF ODISHA                           | SUCHIT KUMAR NAYAK<br>VS        | ADVA /18 /2024<br>A.D.J.,PARALAKHEMUNDI(Gajapati )<br>ST/0000062/2024                      |
| 151 | D-CRLLP/38933/2025<br>CRLLP/14/2026 | INFORMANT/VICTIM<br>VS<br>STATE OF ODISHA                     | BISWAJIT MOHAPATRA<br>VS        | MAHILA P.S. BUXIBAZAR /124 /2023<br>AD-HOC ADJ (FTSC-II), CUTTACK(Cutta<br>ST/0000113/2024 |
| 152 | D-CRLMA/37658/2025<br>CRLMA/13/2026 | SHARMILA SEN<br>VS<br>STATE OF ODISHA                         | EKTA AGARWAL<br>VS              | MANGALA BAG /114 /2023<br>J.M.F.C,CUTTACK(Cuttack)<br>GR/0000334/2023                      |
| 153 | D-CRLMC/1638/2026<br>CRLMC/244/2026 | NRUSINGHA PRADHAN@NARASINGHA PRADHAN<br>VS<br>STATE OF ODISHA | RAMA CHANDRA PATNAIK<br>VS      | BAIDYANATHPUR /383 /2022<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0002657/2022                  |
| 154 | D-CRLMC/1530/2026<br>CRLMC/245/2026 | KSHYAMA@KSHYAMANIDHI MEHER<br>VS<br>STATE OF ODISHA           | BASUDEV BARIK<br>VS             | BOLANGIR SADAR /36 /2022<br>2ND A.D.J., BALANGIR(Balangir)<br>Spl/0000005/2022             |
| 155 | D-CRLMC/1165/2026<br>CRLMC/246/2026 | JYOTI RANJAN BARAD@PAPU BARAD<br>VS<br>BAIKUNTHA NATH BARAD   | ASHOK KUMAR SWAIN<br>VS         | / /0<br>J.M.F.C.,DASAPALLA(Nayagarh )<br>ICC/0000003/2024                                  |
| 156 | D-CRLMC/1737/2026<br>CRLMC/247/2026 | RAMESH KUMAR AGARWAL<br>VS<br>AVTAR SINGH                     | NALINI KANTA DASH<br>VS         | / /0<br>DISTRICT & SESSIONS JUDGE,SAMBAL<br>CRREV/0000007/2025                             |
| 157 | D-CRLMC/981/2026<br>CRLMC/248/2026  | ASHISH KHARE<br>VS<br>STATE OF ODISHA                         | ANURAG PATI<br>VS               | Maitri Vihar PS /77 /2025<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0000374/2025             |
| 158 | D-CRLMC/1426/2026<br>CRLMC/249/2026 | MUKESH PRITHANY<br>VS<br>STATE OF ODISHA                      | SURYAKANTA DASH<br>VS           | BRAHMANITARANG /244 /2025<br>J.M.F.C.,(R),ROURKELA(Sundargarh)<br>GR/0000766/2025          |
| 159 | D-CRLMC/1510/2026                   | RAMA CHANDRA SWAIN  | PRAMOD KUMAR ROUT               | MAHANGA /4 /1999   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|---------------------------------------|---|--------------------------------|---|
|     | CRLMC/250/2026                        | VS<br>STATE OF ODISHA   | VS                             | Civil Judge Jr. Division-cum-JMFC Court at<br>GR/000015/1999                            |
| 160 | D-CRLMC/1594/2026<br>CRLMC/251/2026   | SAYA VIHILIYA<br>VS<br>STATE OF ODISHA  | GOKULANANDA SAHU<br>VS         | //0<br>SPECIAL JUDGE,NAWAPARA(Nuapada )<br>SA/000063/2023                               |
| 161 | D-CRLMC/1664/2026<br>CRLMC/252/2026   | SANJAY SAHU@SANJAY KUMAR SAHU<br>VS<br>BIJULI PRADHAN   | SHIBANI SHANKAR PRADHAN<br>VS  | //0<br>A.D.J.,DEOGARH(Debagarh )<br>CRA/000001/2024                                     |
| 162 | D-CRLMP/39068/2025<br>CRLMP/100/2026  | SARITA PARICHHA<br>VS<br>STATE OF ODISHA  | KIRAN ROUT<br>VS               | BAIDYANATHPUR /247 /2024<br>(<br>//   |
| 163 | D-CRLMP/1684/2026<br>CRLMP/95/2026    | BABAJI DAS<br>VS<br>STATE OF ODISHA   | RANJIT MOHANTY<br>VS           | //0<br>(<br>//  |
| 164 | D-CRLMP/1599/2026<br>CRLMP/96/2026    | M/S. ISHWAR SINGH AND ASSOCIATES CONSTRUCTION PVT. LTD., BHUBANESWAR<br>SAILABALA JENA<br>VS<br>STATE OF ODISHA | SAILABALA JENA<br>VS           | //0<br>(<br>//  |
| 165 | D-CRLMP/879/2026<br>CRLMP/97/2026     | ANIL KUMAR MOHANKA<br>VS<br>STATE OF ODISHA   | RUPESH KUMAR KANUNGO<br>VS     | JAJPUR ROAD /223 /2025<br>(<br>//   |
| 166 | D-CRLMP/1681/2026<br>CRLMP/98/2026    | DIBYARANJAN BHOI<br>VS<br>STATE OF ODISHA   | NIRANJAN LENKA<br>VS           | //0<br>(<br>//  |
| 167 | D-CRLMP/902/2026<br>CRLMP/99/2026     | CHANDAN SAHU<br>VS<br>STATE OF ODISHA   | ANAND JENA<br>VS               | BAHALDA /35 /2017<br>(<br>//  |
| 168 | D-CRLREV/39943/2025<br>CRLREV/61/2026 | GANDHARBA @ NABINA SINGH<br>VS<br>STATE OF ODISHA   | ANIRUDHA DAS<br>VS             | KISHORENAGAR (ANUGUL) /74 /2013<br>DISTRICT AND SESSIONS JUDGE,ANGUL<br>CRA/000010/2016 |
| 169 | D-CRLREV/40010/2025<br>CRLREV/62/2026 | MARTAND SHARDUL<br>VS<br>MEERA KANUNGO  | SUPRIYO RANJAN MAHAPATRA<br>VS | //0<br>DISTRICT & SESIONS JUDGE,BHUBANESWAR<br>CRA/000073/2025                          |
| 170 | D-CRLREV/1241/2026<br>CRLREV/63/2026  | PRADEEP KUMAR SAHU<br>VS  | SUVENDU KUMAR RAY<br>VS        | //0<br>JMFC, SEMILIGUDA(Koraput)  |

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**CASES REGISTERED REPORT AS ON :19/01/2026**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|--------------------------------------|---|--------------------------------|--|
| 171 | D-CRLREV/1618/2026<br>CRLREV/64/2026 | NAZNIN AKHTAR<br>ALOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                      | ASHOK KUMAR SAHOO<br>VS        | ICC/0000003/2021<br>RAJNAGAR /266 /2025<br>AD-HOC A.D.J. (FTSC),KENDRAPARA(K<br>Spl/0000067/2025 |
| 172 | D-CRLREV/1653/2026<br>CRLREV/65/2026 | TRILOCHAN SAHU<br>VS<br>PRAKASH NAYAK   | NIRANJAN LENKA<br>VS           | //0<br>2ND A.D.J., BARIPADA(Mayurbhanj)<br>CRA/0000002/2025                                      |
| 173 | D-CRLREV/1324/2026<br>CRLREV/66/2026 | RAJESH PRASAD<br>VS<br>STATE OF ODISHA  | BIRAJA PRASANNA DAS<br>VS      | //0<br>J.M.F.C.,SINAPALI(Nuapada )<br>CMC/0000028/2025   |
| 174 | D-CRLREV/1101/2026<br>CRLREV/67/2026 | AKASH ROUT<br>VS<br>STATE OF ODISHA   | JITENDRA KUMAR CHHOTARAY<br>VS | //0<br>1ST A.D.J., CUTTACK(Cuttack)<br>CRA/0000035/2008  |
| 175 | D-CRLREV/1373/2026<br>CRLREV/68/2026 | MAKARADHWAJA SAHOO<br>VS<br>RAMESH CHANDRA MISHRA   | RAJENDRA KUMAR PRADHAN<br>VS   | //0<br>J.M.F.C,TALCHER(Anugul )<br>ICC/0000149/2016  |
| 176 | D-CRLREV/1732/2026<br>CRLREV/69/2026 | MADANA MUKHI<br>VS<br>STATE OF ODISHA   | MAHES DAS<br>VS                | PHIRINGIA /107 /2024<br>AD-HOC A.D.J.(FTSC),PHULBANI(Kandh<br>CMC/0000001/2025                   |
| 177 | D-CRLREV/1800/2026<br>CRLREV/70/2026 | PRIYADARSHINI PATI<br>VS<br>STATE OF ODISHA   | KARUNAKAR GAYA<br>VS           | MAHILA PS,SEC-3,ROURKELA /128 /201<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>CRA/0000039/2017        |
| 178 | D-CRLREV/1811/2026<br>CRLREV/71/2026 | MINAKETAN SAHU<br>VS<br>STATE OF ODISHA   | DHANANJAYA MUND<br>VS          | DHARAMGARH /264 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA<br>CMC/0000074/2025                  |
| 179 | D-FAO/2143/2026<br>FAO/29/2026       | D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD.,CUTTACK<br>VS<br>YOSHADA DEVI                       | PRAMOD KUMAR TRIPATHY<br>VS    | //<br>COMNR FOR EMPLOYEES COMPENSAT<br>EC/0000068/2024   |
| 180 | D-FAO/2131/2026<br>FAO/30/2026       | THE MANAGER, LEGAL, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED,<br>VS<br>LUCKY PRADHAN     | GHORIDIA<br>VS                 | //<br>COMMISSIONER EMPLOYEES COMPEN<br>EC/0000004/2025   |
| 181 | D-MACA/2137/2026<br>MACA/75/2026     | THE MANAGER LEGAL , M/S RELIANCE GENERAL INSURANCE COMPANY LTD,<br>VS<br>KANHU CHARAN MOHAPATRA | KHURDA<br>VS                   | //<br>3RD M.A.C.T., JAGATSINGHPUR(Jagatsin<br>Mac/0000042/2015                                   |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                 | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|-----|-----------------------------------|--|----------------------------|--|
| 182 | D-MACA/49711/2025<br>MACA/76/2026 | M/S.NEW INDIA ASSURANCE CO. LTD.,CUTTACK<br>VS<br>RABI NARAYAN SAHOO     | ADAM ALI KHAN<br>VS        | //<br>1ST M.A.C.T., CUTTACK(Cuttack)<br>Mac/0000687/2019       |
| 183 | D-MACA/2220/2026<br>MACA/77/2026  | RAMESH CHANDRA NATH<br>VS<br>SASMITA KUMARI ROUTH                        | DEBASISH PATNAIK<br>VS     | //<br>3RD M.A.C.T,KENDRAPARA(Kendrapara)<br>Mac/0000079/2018   |
| 184 | D-MACA/52622/2025<br>MACA/78/2026 | M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK<br>VS<br>SANJUKTA SINGH         | ADAM ALI KHAN<br>VS        | //<br>IV M.A.C.T,CUTTACK(Cuttack)<br>Mac/0000251/2019          |
| 185 | D-MACA/2235/2026<br>MACA/79/2026  | RANJAN KUMAR BARIK<br>VS<br>SAROJKANTA BARIK                             | DEBASISH PATNAIK<br>VS     | //<br>3RD M.A.C.T,KENDRAPARA(Kendrapara)<br>Mac/0000090/2017   |
| 186 | D-MACA/55367/2025<br>MACA/80/2026 | BALLARI MISHRA<br>VS<br>BIKRAM ROUTH                                     | KAPILA CHARAN NAYAK<br>VS  | //<br>III M.A.C.T.,BHUBANESWAR(Khordha )<br>Mac/0000139/2018   |
| 187 | D-MACA/2244/2026<br>MACA/81/2026  | NARAYAN SARANGI<br>VS<br>MINAKETAN RAY                                   | DEBASISH PATNAIK<br>VS     | //<br>1ST M.A.C.T., KENDRAPARA(Kendrapara)<br>Mac/0000076/2023 |
| 188 | D-MACA/2263/2026<br>MACA/82/2026  | SANJIB KUMAR NAYAK<br>VS<br>SWARNALATA NAYAK                             | DEBASISH PATNAIK<br>VS     | //<br>A.D.J.-CUM-SPECIAL JUDGE,PATTAMU<br>Mac/0000006/2025     |
| 189 | D-MACA/49714/2025<br>MACA/83/2026 | M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK<br>VS<br>NIBEDITA SAHOO | ADAM ALI KHAN<br>VS        | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0000688/2019        |
| 190 | D-MACA/52628/2025<br>MACA/84/2026 | NATIONAL INSURANCE COMPANY LIMITED,KHURDA<br>VS<br>AUNLA NANAKA          | ADAM ALI KHAN<br>VS        | //<br>A.D.J.,RAYAGADA(Rayagada )<br>Mac/0000016/2020           |
| 191 | D-MATA/733/2026<br>MATA/23/2026   | DIBAKAR NAYAK<br>VS<br>SUCHITRA NAYAK                                    | RAGHUNATH SINGH<br>VS      | //<br>JUDGE, FAMILY COURT, NAYAGARH(N)<br>CP/0000222/2023      |
| 192 | D-MATA/54374/2025<br>MATA/24/2026 | RABINDRA KUMAR BARADA<br>VS<br>ROJI BARADA                               | PRAVASH CHANDRA JENA<br>VS | //<br>JUDGE, FAMILY COURT, NAYAGARH(N)<br>CP/0000217/2024      |
| 193 | D-MSA/54129/2025                  | M/S.RAJARANI REAL ESTATE KAMAPALLI,BERHAMPUR                             | SOUMYA RANJAN PATI         | //   |

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------|---|--------------------------|-------------------------------------|
|     | MSA/2/2026          | VS  | VS                       | ODISHA REAL ESTATE APPELLATE TR     |
| 194 | D-MSA/54116/2025    | SECY.,ODISHA REAL ESTATE REGULATORY AUTHORITY,BHUBANESWAR | DEBASHIS NANDA           | OREAT/0000176/2024                  |
|     | MSA/3/2026          | M/S HI TECH ESTATES AND PROMOTERS PVT.LTD., BBSR          | VS                       | //                                  |
| 195 | D-RPFAM/1017/2026   | KALYAN PLAZA OF OWNERS OF THE INDIVIDUAL FLATS,KHURDA     | PRATIK DASH              | ODISHA REAL ESTATE APPELLATE TR     |
|     | RPFAM/28/2026       | RATIKANTA BARIK   | VS                       | OREAT/0000156/2024                  |
| 196 | D-RPFAM/2299/2026   | LAXMIPRIYA BARIK  | PRASANTA KUMAR SAHOO     | JUDGE FAMILY COURT,BALASORE(Bal     |
|     | RPFAM/29/2026       | MANISHA MUDULI  | VS                       | Crp/0000300/2023                    |
| 197 | D-RSA/269/2026      | SRIKANTA DAS  | BHASKAR CHANDRA PANDA    | //                                  |
|     | RSA/40/2026         | NAFISA SAHA   | VS                       | JUDGE, FAMILY COURT, SAMBALPUR(     |
| 198 | D-RSA/293/2026      | AINUL AKHTAR  | KSHIROD KUMAR ROUT       | CRMC/0000051/2024                   |
|     | RSA/41/2026         | PRAMILA TRIPATHY  | VS                       | //                                  |
| 199 | D-RVWPET/55530/2025 | PENTA GOPAL RAO   | SANATAN DAS              | A.D.J.,SALIPUR(Cuttack)             |
|     | RVWPET/10/2026      | KARTIK NAYAK  | VS                       | RFA/0000058/2017                    |
| 200 | D-STREV/54809/2025  | MINA KUMARI PRADHAN                                       | BIBHUTI BHUSAN PANDA     | //                                  |
|     | STREV/2/2026        | M/S.JAY BHARAT SPICES PVT. LTD.,CUTTACK                   | VS                       | DISTRICT & SESSIONS JUDGE,BERHAM    |
| 201 | D-WA/19068/2025     | STATE OF ODISHA   | AMIYA KUMAR MOHANTY (A)  | RFA/0000059/2024                    |
|     | WA/119/2026         | SUBHARASHMI BEURA   | VS                       | //                                  |
| 202 | D-WA/51326/2025     | STATE OF ODISHA   | SOURAV SUMAN BHUYAN      | JUDICIAL MEMBER, ODISHA SALES TA    |
|     | WA/120/2026         | PAWAN KUMAR BAGARIA                                       | VS                       | SA/0000009/2025                     |
| 203 | D-WA/2108/2026      | AUTHORISED OFFICER, UNION BANK OF INDIA, BALASORE         | SASWAT DAS,A.G.A         | //                                  |
|     | WA/121/2026         | STATE OF ODISHA   | VS                       | 0                                   |
| 204 | D-WA/2153/2026      | GOPINATH PARIDA   | SUMAN PATTANAYAK,A.G.A   | //                                  |
|     | WA/122/2026         | STATE OF ODISHA   | VS                       | 0                                   |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|------------------------------------|-------------------------------------|
| 205 | D-WA/1512/2026<br>WA/123/2026         | KABITA BHOI<br>THE VICE-CHANCELLOR, SAMBALPUR UNIVERSITY,SAMBALPUR<br>VS<br>SHANKAR KUMAR PANDA | AMITOSH SIKDAR<br>VS               | //<br>//<br>0<br>//                 |
| 206 | D-WA/2335/2026<br>WA/124/2026         | STATE OF ODISHA<br>VS<br>NIROD KUMAR PANDA  | PRABHU PRASANNA BEHERA,A.S.C<br>VS | //<br>0<br>//                       |
| 207 | D-WA/2333/2026<br>WA/125/2026         | SASHI BHUSHAN NAYAK<br>VS<br>STATE OF ODISHA  | SUKANTA KUMAR DALAI<br>VS          | //<br>0<br>//                       |
| 208 | D-WP(C)/1857/2026<br>WP(C)/2028/2026  | SOUDAMINI NAYAK<br>VS<br>STATE OF ODISHA  | BIJAYA KUMAR BEHERA 1<br>VS        | //<br>0<br>//                       |
| 209 | D-WP(C)/52231/2025<br>WP(C)/2029/2026 | NIBEDITA DEHURY<br>VS<br>BRANCH MANAGER, AXIS BANK LTD., SUNDARGARH                             | RAMAKANTA DAS<br>VS                | //<br>0<br>//                       |
| 210 | D-WP(C)/48776/2025<br>WP(C)/2030/2026 | KUNJALATA DAS<br>VS<br>STATE OF ODISHA  | MAHENDRA KUMAR SAHOO<br>VS         | //<br>0<br>//                       |
| 211 | D-WP(C)/53437/2025<br>WP(C)/2031/2026 | ALOK KUMAR SAHOO<br>VS<br>STATE OF ODISHA   | TAPAN KUMAR BISWAL<br>VS           | //<br>0<br>//                       |
| 212 | D-WP(C)/406/2026<br>WP(C)/2032/2026   | SAROJ KUMAR JENA<br>VS<br>STATE OF ODISHA   | BHABANI SANKAR DAS<br>VS           | //<br>0<br>//                       |
| 213 | D-WP(C)/1901/2026<br>WP(C)/2033/2026  | DEBENDRANATH SATHUA<br>VS<br>STATE OF ODISHA  | AKHAND<br>VS                       | //<br>0<br>//                       |
| 214 | D-WP(C)/639/2026<br>WP(C)/2034/2026   | JANMEJAY PARIDA<br>VS<br>STATE OF ODISHA  | SANJAY KUMAR PATRA<br>VS           | //<br>0<br>//                       |
| 215 | D-WP(C)/642/2026<br>WP(C)/2035/2026   | ASHUTOSH DAS<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS     | //<br>0<br>//                       |

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### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-----------------------------------|-------------------------------------|
| 216 | D-WP(C)/1986/2026<br>WP(C)/2036/2026  | RAJENDRA KUMAR RAY<br>VS<br>STATE OF ODISHA                                       | PRAYAS MOHANTY<br>VS              | //<br>0<br>//                       |
| 217 | D-WP(C)/53907/2025<br>WP(C)/2037/2026 | BANK OF INDIA, CUTTACK<br>VS<br>CHIEF JUDICIAL MAGISTRATE, KHURDA                 | SIBADUTTA RAMAPRASAD MISHRA<br>VS | //<br>0<br>//                       |
| 218 | D-WP(C)/1903/2026<br>WP(C)/2038/2026  | BAISHAKHU NAIK<br>VS<br>STATE OF ODISHA   | TUSHAR KANTA NAYAK<br>VS          | //<br>0<br>//                       |
| 219 | D-WP(C)/1905/2026<br>WP(C)/2039/2026  | NITYANANDA MOHANTA<br>VS<br>STATE OF ODISHA                                       | TUSHAR KANTA NAYAK<br>VS          | //<br>0<br>//                       |
| 220 | D-WP(C)/1987/2026<br>WP(C)/2040/2026  | GAURANGA CHANDRA DAS<br>VS<br>STATE OF ODISHA                                     | PRAYAS MOHANTY<br>VS              | //<br>0<br>//                       |
| 221 | D-WP(C)/646/2026<br>WP(C)/2041/2026   | RASMITA PRADHAN<br>VS<br>STATE OF ODISHA  | RASHMI KANTA ACHARYA<br>VS        | //<br>0<br>//                       |
| 222 | D-WP(C)/1906/2026<br>WP(C)/2042/2026  | CHINTAMANI JENA<br>VS<br>STATE OF ODISHA  | TUSHAR KANTA NAYAK<br>VS          | //<br>0<br>//                       |
| 223 | D-WP(C)/54081/2025<br>WP(C)/2043/2026 | MAMATA NAYAK<br>VS<br>THE BRANCH MANAGER, STATE BANK OF INDIA, SIKHARPUR, CUTTACK | ALOK KUMAR MOHAPATRA<br>VS        | //<br>0<br>//                       |
| 224 | D-WP(C)/1971/2026<br>WP(C)/2044/2026  | ALL ODISHA TRUCK MALIKA MAHASANGHA, BHUBANESWAR<br>VS<br>STATE OF ODISHA          | ALOK KUMAR PANDA<br>VS            | //<br>0<br>//                       |
| 225 | D-WP(C)/1991/2026<br>WP(C)/2045/2026  | SURYAKANTA PATTNAYAK<br>VS<br>STATE OF ODISHA                                     | ALOK KUMAR PANDA<br>VS            | //<br>0<br>//                       |
| 226 | D-WP(C)/1864/2026<br>WP(C)/2046/2026  | DILLIP KUMAR DAS<br>VS<br>STATE OF ODISHA   | USHARANI PATI<br>VS               | //<br>0<br>//                       |
| 227 | D-WP(C)/1988/2026                     | RAMAKRISHNA PADHI   | BISWAJEET PATTNAIK                | //                                  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
|     | WP(C)/2047/2026                       | VS<br>STATE OF ODISHA   | VS                            | 0<br>//                             |
| 228 | D-WP(C)/2142/2026<br>WP(C)/2048/2026  | SANDEEP KUMAR BEURA<br>VS<br>REGIONAL TRANSPORT OFFICER, JHARSUGUDA     | JAGABANDHU SAHU<br>VS         | //<br>0<br>//                       |
| 229 | D-WP(C)/647/2026<br>WP(C)/2049/2026   | MAHESH PRASAD DAS<br>VS<br>STATE OF ODISHA                              | SACHIDANANDA SAHOO<br>VS      | //<br>0<br>//                       |
| 230 | D-WP(C)/527/2026<br>WP(C)/2050/2026   | BISHNUPRIYA DAS<br>VS<br>STATE OF ODISHA                                | SAROJA KANTA SAMAL<br>VS      | //<br>0<br>//                       |
| 231 | D-WP(C)/2241/2026<br>WP(C)/2051/2026  | MAA TARINI SHG,BHADRAK<br>VS<br>STATE OF ODISHA                         | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//                       |
| 232 | D-WP(C)/498/2026<br>WP(C)/2052/2026   | HARIHAR DASH<br>VS<br>STATE OF ODISHA                                   | JYOTI PATNAIK<br>VS           | //<br>0<br>//                       |
| 233 | D-WP(C)/2165/2026<br>WP(C)/2053/2026  | CHHATALAL BESHRA<br>VS<br>STATE OF ORISSA                               | ARIJEET MISHRA<br>VS          | //<br>0<br>//                       |
| 234 | D-WP(C)/2246/2026<br>WP(C)/2054/2026  | DEBENDRA KUMAR PANDA<br>VS<br>DIRECTOR SECONDARY EDUCATION, BHUBANESWAR | BIKRAM KESHARI SAHU<br>VS     | //<br>0<br>//                       |
| 235 | D-WP(C)/2175/2026<br>WP(C)/2055/2026  | SABITRI DASH<br>VS<br>STATE OF ORISSA                                   | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 236 | D-WP(C)/2050/2026<br>WP(C)/2056/2026  | BABULAL BADI<br>VS<br>STATE OF ODISHA                                   | AJAYA KUMAR TRIPATHY<br>VS    | //<br>0<br>//                       |
| 237 | D-WP(C)/54736/2025<br>WP(C)/2057/2026 | BASANTA KUMAR PATRA<br>VS<br>STATE OF ODISHA                            | MANOJ KUMAR MOHANTY (2)<br>VS | //<br>0<br>//                       |
| 238 | D-WP(C)/1413/2026<br>WP(C)/2058/2026  | RAJENDRA SETHI<br>VS  | PRATAP KUMAR BEHERA<br>VS     | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/51577/2025<br>WP(C)/2059/2026 | STATE OF ODISHA<br>SHREELOCHAN PUHAN<br>VS                                   | SOURAV DAS<br>VS               | //<br>//<br>()                      |
| 240 | D-WP(C)/2280/2026<br>WP(C)/2060/2026  | STATE OF ODISHA<br>BALARAM SAHOO<br>VS                                       | AMITABH MISHRA<br>VS           | //<br>//<br>()                      |
| 241 | D-WP(C)/688/2026<br>WP(C)/2061/2026   | STATE OF ODISHA<br>Dr. BINAYAK PADHY<br>VS                                   | SANDHYARANI PANI<br>VS         | //<br>//<br>()                      |
| 242 | D-WP(C)/2182/2026<br>WP(C)/2062/2026  | STATE OF ODISHA<br>GOURAHARI DAS<br>VS                                       | RANJIT MOHANTY<br>VS           | //<br>//<br>()                      |
| 243 | D-WP(C)/2102/2026<br>WP(C)/2063/2026  | STATE OF ODISHA<br>JAGYA SENI SAHU<br>VS                                     | RAJJEET ROY<br>VS              | //<br>//<br>()                      |
| 244 | D-WP(C)/1537/2026<br>WP(C)/2064/2026  | UNION OF INDIA<br>RAMAKANTA MAHAPATRA<br>VS                                  | AMIT PRASAD BOSE<br>VS         | //<br>//<br>()                      |
| 245 | D-WP(C)/2184/2026<br>WP(C)/2065/2026  | STATE BANK OF INDIA, BARGARH<br>BASANTA KUMAR SWAIN<br>VS                    | SUBASH CH PANI<br>VS           | //<br>//<br>()                      |
| 246 | D-WP(C)/54903/2025<br>WP(C)/2066/2026 | STATE OF ODISHA<br>DAMODAR SAHOO<br>VS                                       | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                      |
| 247 | D-WP(C)/1784/2026<br>WP(C)/2067/2026  | STATE OF ODISHA<br>PRANAYA KUMAR SAMANTASINGHAR<br>VS                        | MANAS ANKIT BOHIDAR<br>VS      | //<br>//<br>()                      |
| 248 | D-WP(C)/2291/2026<br>WP(C)/2068/2026  | THE COMMISSIONER, CT AND GST ODISHA, CUTTACK<br>MAA TARINI SHG,BHADRAK<br>VS | SUKANTA KUMAR DALAI<br>VS      | //<br>//<br>()                      |
| 249 | D-WP(C)/1010/2026<br>WP(C)/2069/2026  | STATE OF ODISHA<br>M/S PGS CONSTRUCTION, GRAND ROAD, PURI<br>VS              | MANOJ KUMAR AGRAWALLA<br>VS    | //<br>//<br>()                      |
|     |                                       | THE REAL ESTATE, APPELLATE TRIBUNAL, BBSR                                    |                                | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 250 | D-WP(C)/714/2026<br>WP(C)/2070/2026  | GANDHARBA BEHERA<br>VS<br>STATE OF ODISHA   | SANDIPAN MISHRA<br>VS          | //<br>0<br>//                       |
| 251 | D-WP(C)/1804/2026<br>WP(C)/2071/2026 | SARAT PRADHAN<br>VS<br>STATE OF ODISHA  | SWARUP KUMAR PATNAIK<br>VS     | //<br>0<br>//                       |
| 252 | D-WP(C)/1012/2026<br>WP(C)/2072/2026 | M/S PGS CONSTRUCTION, GRAND ROAD, PURI<br>VS<br>THE REAL ESTATE, APPELLATE TRIBUNAL, BBSR           | MANOJ KUMAR AGRAWALLA<br>VS    | //<br>0<br>//                       |
| 253 | D-WP(C)/786/2026<br>WP(C)/2073/2026  | AKSHAYA KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA  | BANSHIDHAR SATAPATHY<br>VS     | //<br>0<br>//                       |
| 254 | D-WP(C)/829/2026<br>WP(C)/2074/2026  | RAJASHRI MISHRA @ RAJASHREE MISHRA<br>VS<br>DIRECTOR (PERSONNEL) MCL                                | PARTHA SARATHI DAS<br>VS       | //<br>0<br>//                       |
| 255 | D-WP(C)/1072/2026<br>WP(C)/2075/2026 | JAYANTI JENA<br>VS<br>GENERAL ADMINISTRATIVE DEPARTMENT, GOVT. OF ODISHA                            | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>0<br>//                       |
| 256 | D-WP(C)/977/2026<br>WP(C)/2076/2026  | ANAM CHARAN SAHOO<br>VS<br>STATE OF ODISHA  | SIDHESWAR MALLIK<br>VS         | //<br>0<br>//                       |
| 257 | D-WP(C)/831/2026<br>WP(C)/2077/2026  | M/S S.J. DEVELOPERS AND HOUSING PVT. LTD., BBSR<br>VS<br>COLLECTOR AND DISTRICT MAGISTRATE, KHORDHA | RAMDAS ACHARYA<br>VS           | //<br>0<br>//                       |
| 258 | D-WP(C)/990/2026<br>WP(C)/2078/2026  | CHITTA RANJAN SAHOO @ CHITARANJAN SAHOO<br>VS<br>STATE OF ODISHA                                    | BIJAYA KUMAR NAYAK (3)<br>VS   | //<br>0<br>//                       |
| 259 | D-WP(C)/1097/2026<br>WP(C)/2079/2026 | MANJARI PATRA<br>VS<br>STATE OF ODISHA  | BISWANATH PATNAIK<br>VS        | //<br>0<br>//                       |
| 260 | D-WP(C)/833/2026<br>WP(C)/2080/2026  | BASUDEV PRADHAN<br>VS<br>STATE OF ODISHA  | SAROJA KANTA SAMAL<br>VS       | //<br>0<br>//                       |
| 261 | D-WP(C)/1976/2026                    | PROBHASH KUMAR MONDAL   | PRAYAS MOHANTY                 | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|------------------------------|-------------------------------------|
|     | WP(C)/2081/2026                      | VS<br>STATE OF ODISHA  | VS                           | 0<br>//                             |
| 262 | D-WP(C)/1979/2026<br>WP(C)/2082/2026 | KARNA BHOI<br>VS<br>STATE OF ODISHA  | PRAYAS MOHANTY<br>VS         | //<br>0<br>//                       |
| 263 | D-WP(C)/991/2026<br>WP(C)/2083/2026  | PUSPALATA JANI<br>VS<br>STATE OF ODISHA                                      | BIJAYA KUMAR NAYAK (3)<br>VS | //<br>0<br>//                       |
| 264 | D-WP(C)/1995/2026<br>WP(C)/2084/2026 | SHANKARDAS NAG<br>VS<br>STATE OF ODISHA                                      | MANAS ANKIT BOHIDAR<br>VS    | //<br>0<br>//                       |
| 265 | D-WP(C)/2200/2026<br>WP(C)/2085/2026 | NARAYAN SWAIN<br>VS<br>STATE OF ODISHA                                       | SOMA PATNAIK<br>VS           | //<br>0<br>//                       |
| 266 | D-WP(C)/992/2026<br>WP(C)/2086/2026  | MINATI RATHA<br>VS<br>DIRECTOR HIGHER SECONDARY EDUCATION ODISHA, BBSR       | BIDYADHAR MANSING<br>VS      | //<br>0<br>//                       |
| 267 | D-WP(C)/1981/2026<br>WP(C)/2087/2026 | JAYAKRUSHNA JHANKAR<br>VS<br>STATE OF ODISHA                                 | MANAS ANKIT BOHIDAR<br>VS    | //<br>0<br>//                       |
| 268 | D-WP(C)/2133/2026<br>WP(C)/2088/2026 | DIGAMBARIDEVI INSTITUTE OF MEDICAL SCIENCE, BALESOE<br>VS<br>STATE OF ODISHA | SOHAN MISHRA<br>VS           | //<br>0<br>//                       |
| 269 | D-WP(C)/1982/2026<br>WP(C)/2089/2026 | BHAGABATI JAYAPURIA<br>VS<br>STATE OF ODISHA                                 | MANAS ANKIT BOHIDAR<br>VS    | //<br>0<br>//                       |
| 270 | D-WP(C)/2234/2026<br>WP(C)/2090/2026 | TAMAL GOUDA<br>VS<br>STATE OF ODISHA   | SOMA PATNAIK<br>VS           | //<br>0<br>//                       |
| 271 | D-WP(C)/1142/2026<br>WP(C)/2091/2026 | TAFATARA BEGUM<br>VS<br>DISTRICT WIRELESS LIMITED, CHENNAI                   | KAISARUN NISHA<br>VS         | //<br>0<br>//                       |
| 272 | D-WP(C)/998/2026<br>WP(C)/2092/2026  | RABINDRA KUMAR PATTNAYAK<br>VS   | BIBHUTI BHUSAN NANDA<br>VS   | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|----------------------------------|-------------------------------------|
| 273 | D-WP(C)/2048/2026<br>WP(C)/2093/2026  | STATE OF ODISHA<br>ARUN KUMAR DAS<br>VS  | AMIT PRASAD BOSE<br>VS           | //<br>//<br>0                       |
| 274 | D-WP(C)/859/2026<br>WP(C)/2094/2026   | STATE OF ODISHA<br>SIBA PRASAD PARIDA<br>VS  | SANJAY KUMAR PATRA<br>VS         | //<br>//<br>0                       |
| 275 | D-WP(C)/55423/2025<br>WP(C)/2095/2026 | STATE OF ODISHA<br>UNION OF INDIA<br>VS  | SOUBHAGYA CHANDRA DEV DASH<br>VS | //<br>//<br>0                       |
| 276 | D-WP(C)/860/2026<br>WP(C)/2096/2026   | RAGHUNATH TUDU<br>INDUREKHA DASH<br>VS   | SUKANTA KUMAR NAYAK (2)<br>VS    | //<br>//<br>0                       |
| 277 | D-WP(C)/999/2026<br>WP(C)/2097/2026   | STATE OF ODISHA<br>KALPATARU NAYAK<br>VS   | PABITRA KUMAR BEHERA<br>VS       | //<br>//<br>0                       |
| 278 | D-WP(C)/2196/2026<br>WP(C)/2098/2026  | STATE OF ODISHA<br>ALOK KUMAR<br>VS  | ARUN KUMAR PATRA<br>VS           | //<br>//<br>0                       |
| 279 | D-WP(C)/2027/2026<br>WP(C)/2099/2026  | STATE OF ODISHA<br>RAMJI MAJHI<br>VS   | MANAS ANKIT BOHIDAR<br>VS        | //<br>//<br>0                       |
| 280 | D-WP(C)/2383/2026<br>WP(C)/2100/2026  | STATE OF ODISHA<br>BIKRAM KESHARI MALLA<br>VS  | KRISHNA CHANDRA SAHU<br>VS       | //<br>//<br>0                       |
| 281 | D-WP(C)/2206/2026<br>WP(C)/2101/2026  | STATE OF ODISHA<br>SWAGAT KUMAR SAHOO<br>VS  | ARUN KUMAR PATRA<br>VS           | //<br>//<br>0                       |
| 282 | D-WP(C)/1101/2026<br>WP(C)/2102/2026  | STATE OF ODISHA<br>KALINGA HOSPITAL LTD., BHUBANESWAR<br>VS  | RAMDAS ACHARY<br>VS              | //<br>//<br>0                       |
| 283 | D-WP(C)/2086/2026<br>WP(C)/2103/2026  | SECY, ODISHA HUMAN RIGHTS COMMISSION, TOSHALI BHAWAN, SATYANAGAR, BBSR<br>SATYA GOVINDA BEHERA<br>VS | MIHIR KUMAR DASH<br>VS           | //<br>//<br>0                       |
|     |                                       | STATE OF ODISHA  |                                  | //                                  |

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### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-----------------------------------|-------------------------------------|
| 284 | D-WP(C)/1575/2026<br>WP(C)/2104/2026 | SAMIR BEHERA<br>VS<br>STATE OF ODISHA   | SATYABRATA DASH<br>VS             | //<br>0<br>//                       |
| 285 | D-WP(C)/1913/2026<br>WP(C)/2105/2026 | SUMITRA SWAIN<br>VS<br>THE CHIEF PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR | PRANAYA KISHORE HARICHANDAN<br>VS | //<br>0<br>//                       |
| 286 | D-WP(C)/1989/2026<br>WP(C)/2106/2026 | BASANTA KUMAR DANDAPAT<br>VS<br>STATE OF ODISHA   | BISWAJEET PATTNAIK<br>VS          | //<br>0<br>//                       |
| 287 | D-WP(C)/1113/2026<br>WP(C)/2107/2026 | PRIYA RANJAN MOHAPATRA<br>VS<br>STATE OF ODISHA   | DAYANIDHI MOHANTY<br>VS           | //<br>0<br>//                       |
| 288 | D-WP(C)/2236/2026<br>WP(C)/2108/2026 | RAJENDRA KUMAR TULSI<br>VS<br>STATE OF ODISHA   | SOMA PATNAIK<br>VS                | //<br>0<br>//                       |
| 289 | D-WP(C)/1992/2026<br>WP(C)/2109/2026 | BHAGIRATHI SETHI<br>VS<br>STATE OF ODISHA   | PRAYAS MOHANTY<br>VS              | //<br>0<br>//                       |
| 290 | D-WP(C)/1139/2026<br>WP(C)/2110/2026 | AMULYA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA   | SANJAY KUMAR SAMANTARAY<br>VS     | //<br>0<br>//                       |
| 291 | D-WP(C)/2361/2026<br>WP(C)/2111/2026 | M/S HEALTH CARE HOSPITAL, KENDRAPARA<br>VS<br>STATE OF ODISHA                                 | DEEPALI MAHAPATRA<br>VS           | //<br>0<br>//                       |
| 292 | D-WP(C)/2251/2026<br>WP(C)/2112/2026 | GADADHAR PATRA<br>VS<br>STATE OF ODISHA   | GYANA RANJAN SETHI<br>VS          | //<br>0<br>//                       |
| 293 | D-WP(C)/2238/2026<br>WP(C)/2113/2026 | KARUNAKAR MAHAPATRA<br>VS<br>STATE OF ODISHA  | SOMA PATNAIK<br>VS                | //<br>0<br>//                       |
| 294 | D-WP(C)/1199/2026<br>WP(C)/2114/2026 | JASOBANTI PADHAN<br>VS<br>STATE OF ODISHA   | AMIT PRASAD BOSE<br>VS            | //<br>0<br>//                       |
| 295 | D-WP(C)/2252/2026                    | LAXMAN KUMAR SAHOO  | PRADEEP KUMAR MAHAPATRA           | //                                  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|--------------------------------|-------------------------------------|
|     | WP(C)/2115/2026                       | VS<br>STATE OF ODISHA   | VS                             | 0<br>//                             |
| 296 | D-WP(C)/622/2026<br>WP(C)/2116/2026   | ANNAPURNA BEHURA<br>VS<br>STATE OF ODISHA                                     | BHAGABAN BEHERA<br>VS          | //<br>0<br>//                       |
| 297 | D-WP(C)/2298/2026<br>WP(C)/2117/2026  | M/S SONU COMMUNICATION<br>VS<br>JOINT COMMISSIONER OF STATE TAX (APPEAL)      | KAJAL SAHOO<br>VS              | //<br>0<br>//                       |
| 298 | D-WP(C)/1198/2026<br>WP(C)/2118/2026  | SILA SNEHALATA TIGGA<br>VS<br>STATE OF ODISHA                                 | DEBENDRA KUMAR DHAR<br>VS      | //<br>0<br>//                       |
| 299 | D-WP(C)/2317/2026<br>WP(C)/2119/2026  | M/S REGULATED MARKET COMMITTEE<br>VS<br>ITO, WARD BARGARH , INCOME TAX OFFICE | KAJAL SAHOO<br>VS              | //<br>0<br>//                       |
| 300 | D-WP(C)/874/2026<br>WP(C)/2120/2026   | THE DRISTI COLLEGE OF NURSING, KHURDA<br>VS<br>STATE OF ODISHA                | GOPAL PRASAD JENA<br>VS        | //<br>0<br>//                       |
| 301 | D-WP(C)/2342/2026<br>WP(C)/2121/2026  | SHRIBANTA BEHERA<br>VS<br>COMMISSIONER OF CT AND GST                          | JAGAMOHAN PATTANAIAK<br>VS     | //<br>0<br>//                       |
| 302 | D-WP(C)/2021/2026<br>WP(C)/2122/2026  | DEBABRATA BISWAL<br>VS<br>STATE OF ODISHA                                     | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 303 | D-WP(C)/46345/2025<br>WP(C)/2123/2026 | TRILOCHAN MALLICK<br>VS<br>STATE OF ODISHA                                    | AMARJIT MOHAPATRA<br>VS        | //<br>0<br>//                       |
| 304 | D-WP(C)/1125/2026<br>WP(C)/2124/2026  | KUNI NAIK<br>VS<br>STATE OF ODISHA  | ANUP UDAYA SENAPATI<br>VS      | //<br>0<br>//                       |
| 305 | D-WP(C)/2030/2026<br>WP(C)/2125/2026  | RAMESH CHANDRA JENA<br>VS<br>STATE OF ODISHA                                  | ASHOK KUMAR ROUT<br>VS         | //<br>0<br>//                       |
| 306 | D-WP(C)/1201/2026<br>WP(C)/2126/2026  | ANANTA KISHOR NANDA<br>VS   | AMIT PRASAD BOSE<br>VS         | //<br>0                             |

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/1892/2026<br>WP(C)/2127/2026 | STATE OF ODISHA<br>CFM ASSET RECONSTRUCTION PVT. LTD., KOLKATA<br>VS<br>THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK | ABHISEK AGARWAL<br>VS          | //<br>//<br>0<br>//                 |
| 308 | D-WP(C)/1126/2026<br>WP(C)/2128/2026 | PURNACHANDRA BARAL<br>VS<br>STATE OF ODISHA   | ANUP UDAYA SENAPATI<br>VS      | //<br>0<br>//                       |
| 309 | D-WP(C)/2126/2026<br>WP(C)/2129/2026 | BINOY BHUSAN DAS<br>VS<br>THE DISTRICT JUDGE, JAJPUR  | BISWAMBAR MOHANTY<br>VS        | //<br>0<br>//                       |
| 310 | D-WP(C)/1235/2026<br>WP(C)/2130/2026 | LILIMA SAHANI<br>VS<br>STATE OF ODISHA  | BINAYA KUMAR MOHANTY<br>VS     | //<br>0<br>//                       |
| 311 | D-WP(C)/1172/2026<br>WP(C)/2131/2026 | KALYAN KUMAR SAHOO<br>VS<br>UCO BANK, KHORDHA   | ABHAYA KUMAR SHARMA<br>VS      | //<br>0<br>//                       |
| 312 | D-WP(C)/1503/2026<br>WP(C)/2132/2026 | SOUDAMINI NAG<br>VS<br>CHILD DEVELOPMENT PROJECT OFFICER, SUBARNAPUR  | HIMANSHU SEKHAR MISHRA<br>VS   | //<br>0<br>//                       |
| 313 | D-WP(C)/1128/2026<br>WP(C)/2133/2026 | Dr. CHAKRAPANI PATNAIK<br>VS<br>STATE OF ODISHA   | SANDHYARANI PANI<br>VS         | //<br>0<br>//                       |
| 314 | D-WP(C)/2012/2026<br>WP(C)/2134/2026 | RASMI RANJITA SAHOO<br>VS<br>STATE OF ORISSA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 315 | D-WP(C)/1184/2026<br>WP(C)/2135/2026 | TARINI BAHIDAR<br>VS<br>STATE OF ODISHA   | SANDHYARANI PANI<br>VS         | //<br>0<br>//                       |
| 316 | D-WP(C)/1236/2026<br>WP(C)/2136/2026 | DR.PRIYADARSHINI SANGHAMITRA SAHOO<br>VS<br>STATE OF ODISHA   | SHASHI BHUSAN JENA<br>VS       | //<br>0<br>//                       |
| 317 | D-WP(C)/1130/2026<br>WP(C)/2137/2026 | JAGANATH DASH<br>VS<br>STATE OF ODISHA  | SANDHYARANI PANI<br>VS         | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|--------------------------------|-------------------------------------|
| 318 | D-WP(C)/2010/2026<br>WP(C)/2138/2026  | SATYABRATA SAHOO<br>VS<br>STATE OF ORISSA  | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 319 | D-WP(C)/2140/2026<br>WP(C)/2139/2026  | SUBASH CHANDRA JENA<br>VS<br>STATE OF ODISHA   | TUSAR KUMAR MISHRA<br>VS       | //<br>0<br>//                       |
| 320 | D-WP(C)/1237/2026<br>WP(C)/2140/2026  | SUBHASHREE SAHOO<br>VS<br>THE ADDITIONAL COMMISSIONER, ADDL. REVISION COURT NO. II, BHUBANESWAR        | SHASHI BHUSAN JENA<br>VS       | //<br>0<br>//                       |
| 321 | D-WP(C)/2364/2026<br>WP(C)/2141/2026  | BIBHUTI BHUSAN MISHRA<br>VS<br>THE STATE OF ODISHA   | AMIT PRASAD BOSE<br>VS         | //<br>0<br>//                       |
| 322 | D-WP(C)/2365/2026<br>WP(C)/2142/2026  | BIJAY DASH @ BIJAY KETAN DASH<br>VS<br>STATE OF ODISHA   | AMIT PRASAD BOSE<br>VS         | //<br>0<br>//                       |
| 323 | D-WP(C)/2007/2026<br>WP(C)/2143/2026  | SAIBALINI SATAPATHY<br>VS<br>STATE OF ORISSA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 324 | D-WP(C)/2228/2026<br>WP(C)/2144/2026  | BALARAM SAHU<br>VS<br>STATE OF ODISHA  | PRADEEP KUMAR MAHAPATRA<br>VS  | //<br>0<br>//                       |
| 325 | D-WP(C)/2004/2026<br>WP(C)/2145/2026  | SISHIR KUMAR PATTANAYAK<br>VS<br>STATE OF ORISSA   | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//                       |
| 326 | D-WP(C)/861/2026<br>WP(C)/2146/2026   | SIBA PRASAD PARIDA<br>VS<br>STATE OF ODISHA  | SANJAY KUMAR PATRA<br>VS       | //<br>0<br>//                       |
| 327 | D-WP(C)/55088/2025<br>WP(C)/2147/2026 | RAMESH CHANDRA NAYAK @ RAMESH NAYAK<br>VS<br>STATE OF ODISHA   | SANJIB MOHANTY<br>VS           | //<br>0<br>//                       |
| 328 | D-WP(C)/1601/2026<br>WP(C)/2148/2026  | BHAGABAN BEHERA<br>VS<br>REGIONAL MANAGER, TATA CAPITAL HOUSING FINANCE LTD, RABI TALKIES SQUARE, BBSR | PRAJIT KUMAR PRADHAN<br>VS     | //<br>0<br>//                       |
| 329 | D-WP(C)/2213/2026                     | SUJATA NAYAK   | NIRANJAN NAYAK                 | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|---------------------------------|-------------------------------------|
|     | WP(C)/2149/2026                       | VS<br>STATE OF ODISHA  | VS                              | 0<br>//                             |
| 330 | D-WP(C)/54099/2025<br>WP(C)/2150/2026 | GHANASHYAM PANDA<br>VS<br>STATE OF ODISHA                            | NIRANJAN PANDA<br>VS            | //<br>0<br>//                       |
| 331 | D-WP(C)/54854/2025<br>WP(C)/2151/2026 | SUMITRA DASH<br>VS<br>STATE OF ODISHA                                | ASHOK KUMAR BEHERA<br>VS        | //<br>0<br>//                       |
| 332 | D-WP(C)/1668/2026<br>WP(C)/2152/2026  | SURENDRA KUMAR DAS<br>VS<br>M/S SAI KRUPA REAL ESTATE PVT.LTD, BIHAR | AVIJIT PAL<br>VS                | //<br>0<br>//                       |
| 333 | D-WP(C)/54870/2025<br>WP(C)/2153/2026 | SIBA PRASAD KUNAR<br>VS<br>STATE OF ODISHA                           | FALGUNI RAJGURU MOHAPATRA<br>VS | //<br>0<br>//                       |
| 334 | D-WP(C)/2216/2026<br>WP(C)/2154/2026  | PADMANABHA MAJHI<br>VS<br>STATE OF ODISHA                            | NIRANJAN NAYAK<br>VS            | //<br>0<br>//                       |
| 335 | D-WP(C)/2000/2026<br>WP(C)/2155/2026  | SWAGATIKA SUBHADARSINI<br>VS<br>STATE OF ODISHA                      | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                       |
| 336 | D-WP(C)/2374/2026<br>WP(C)/2156/2026  | RAMESH CHANDRA KHAMARI<br>VS<br>STATE OF ODISHA                      | SAMEER KUMAR DAS<br>VS          | //<br>0<br>//                       |
| 337 | D-WP(C)/2219/2026<br>WP(C)/2157/2026  | ALOK KUMAR<br>VS<br>STATE OF ODISHA                                  | ARUN KUMAR PATRA<br>VS          | //<br>0<br>//                       |
| 338 | D-WP(C)/54525/2025<br>WP(C)/2158/2026 | AMARENDRA KUMAR RATH<br>VS<br>STATE OF ODISHA                        | KARUNAKAR JENA<br>VS            | //<br>0<br>//                       |
| 339 | D-WP(C)/55459/2025<br>WP(C)/2159/2026 | SUJATA MALLIK<br>VS<br>STATE OF ODISHA                               | KAISARUN NISHA<br>VS            | //<br>0<br>//                       |
| 340 | D-WP(C)/1915/2026<br>WP(C)/2160/2026  | SAGAR SAHOO<br>VS  | AKSHAYA KUMAR PANDEY<br>VS      | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/01/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL                                 | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|--|-------------------------------------|
| 341 | D-WP(C)/2478/2026<br>WP(C)/2161/2026  | STATE OF ODISHA<br>SURAJ KUMAR AGRAWAL<br>VS<br>ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR | DIPTI RANJAN BHOKTA<br>VS<br>BIJAYA KU. DASH, S.R.DASH   | //<br>//<br>0<br>//                 |
| 342 | D-WP(C)/2375/2026<br>WP(C)/2162/2026  | UJJALA RANDHARI<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR MISHRA<br>VS<br>SRINIVAS MOHANTY          | //<br>0<br>//                       |
| 343 | D-WP(C)/55468/2025<br>WP(C)/2163/2026 | SUSHANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA  | SRINIVAS MOHANTY<br>VS<br>RANJAN KUMAR NAYAK             | //<br>0<br>//                       |
| 344 | D-WP(C)/1943/2026<br>WP(C)/2164/2026  | BIJAY KUMAR POTHAL<br>VS<br>STATE OF ODISHA  | RANJAN KUMAR NAYAK<br>VS<br>SAMARENDRA MOHANTY           | //<br>0<br>//                       |
| 345 | D-WP(C)/2166/2026<br>WP(C)/2165/2026  | THE VILLAGERS OF SUNAPALA, CUTTACK<br>VS<br>STATE OF ODISHA  | SAMARENDRA MOHANTY<br>VS<br>SRINIVAS MOHANTY             | //<br>0<br>//                       |
| 346 | D-WP(C)/55475/2025<br>WP(C)/2166/2026 | MANOJ KUMAR SATAPATHY<br>VS<br>STATE OF ODISHA   | SRINIVAS MOHANTY<br>VS<br>BIBHUTI BHUSAN SWAIN           | //<br>0<br>//                       |
| 347 | D-WP(C)/2429/2026<br>WP(C)/2167/2026  | PRITISH KUMAR MEHER<br>VS<br>STATE OF ODISHA   | BIBHUTI BHUSAN SWAIN<br>VS<br>JANAKI KANTA MAHAPATRA     | //<br>0<br>//                       |
| 348 | D-WP(C)/908/2026<br>WP(C)/2168/2026   | MADHURI PATTANAİK<br>VS<br>STATE OF ODISHA   | JANAKI KANTA MAHAPATRA<br>VS<br>PRASANTA KUMAR SATAPATHY | //<br>0<br>//                       |
| 349 | D-WP(C)/2357/2026<br>WP(C)/2169/2026  | USHARANI BEHERA<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS<br>SOUBHAGYA KUMAR RATH   | //<br>0<br>//                       |
| 350 | D-WP(C)/695/2026<br>WP(C)/2170/2026   | SATYANARAYAN MOHAPATRA<br>VS<br>STATE OF ODISHA  | SOUBHAGYA KUMAR RATH<br>VS<br>BIJAYA KUMAR BEHERA 1      | //<br>0<br>//                       |
| 351 | D-WP(C)/2225/2026<br>WP(C)/2171/2026  | PRAMILA BEHERA<br>VS<br>THE STATE OF ODISHA  | BIJAYA KUMAR BEHERA 1<br>VS<br>VS                        | //<br>0<br>//                       |

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### CASES REGISTERED REPORT AS ON :19/01/2026

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| 352 | D-WP(C)/2105/2026<br>WP(C)/2172/2026 | DIPTI RANJAN SAHU<br>VS<br>THE CHAIRMAN, ODISHA STAFF SELECTION COMMISSION,BHUBANESWAR | RAJENDRA NARAYAN ROUT<br>VS    | //<br>0<br>//                       |
| 353 | D-WP(C)/2379/2026<br>WP(C)/2173/2026 | SASHI MOHARANA<br>VS<br>STATE OF ODISHA  | AMITAV DAS<br>VS               | //<br>0<br>//                       |
| 354 | D-WP(C)/2407/2026<br>WP(C)/2174/2026 | DR.RAJEEB KUMAR NAYAK<br>VS<br>STATE OF ODISHA   | JAYDEEP PAL<br>VS              | //<br>0<br>//                       |
| 355 | D-WP(C)/2367/2026<br>WP(C)/2175/2026 | UMESH PATRA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 356 | D-WP(C)/2355/2026<br>WP(C)/2176/2026 | BAJRANGLAL AGRAWAL<br>VS<br>TITILAGARH MUNICIPALITY, BALANGIR                          | BIRAJA PRASANNA DAS<br>VS      | //<br>0<br>//                       |
| 357 | D-WP(C)/2381/2026<br>WP(C)/2177/2026 | PABITRA MOHAN PRADHAN<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 358 | D-WP(C)/1214/2026<br>WP(C)/2178/2026 | K KAUSHIK SUBUDHI<br>VS<br>BANK OF INDIA, CUTTACK                                      | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//                       |
| 359 | D-WP(C)/2351/2026<br>WP(C)/2179/2026 | MAMATA JENA<br>VS<br>STATE OF ODISHA   | KABIRAJ PRADHAN<br>VS          | //<br>0<br>//                       |
| 360 | D-WP(C)/1220/2026<br>WP(C)/2180/2026 | KALINGA WARRIORS<br>VS<br>STATE OF ODISHA  | PRABODHA CHANDRA NAYAK<br>VS   | //<br>0<br>//                       |
| 361 | D-WP(C)/2281/2026<br>WP(C)/2181/2026 | AMULYA KUMAR PANDA<br>VS<br>STATE OF ODISHA  | JYOTSNA RANI TRIPATHY<br>VS    | //<br>0<br>//                       |
| 362 | D-WP(C)/1977/2026<br>WP(C)/2182/2026 | MADHUSMITA PADHI<br>VS<br>UNITED INSURANCE COMPANY LTD., BHUBANESWAR                   | PARSURAM PANDA<br>VS           | //<br>0<br>//                       |
| 363 | D-WP(C)/1227/2026                    | KUMUDA RANJAN PANDA  | ASHOK DAS                      | //                                  |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
|     | WP(C)/2183/2026                      | VS<br>STATE OF ODISHA  | VS                          | 0<br>//                             |
| 364 | D-WP(C)/2081/2026<br>WP(C)/2184/2026 | PURNIMA BARIK<br>VS<br>STATE OF ODISHA   | RAJIB RATH<br>VS            | //<br>0<br>//                       |
| 365 | D-WP(C)/2285/2026<br>WP(C)/2185/2026 | PRAFULLA KUMAR PATEL<br>VS<br>STATE OF ODISHA  | ABHIRAM SWAIN<br>VS         | //<br>0<br>//                       |
| 366 | D-WP(C)/1232/2026<br>WP(C)/2186/2026 | PANIR PUSKAR SAGAR @ PANEER PUSKAR SAGAR<br>VS<br>STATE OF ODISHA                    | RAJIB LOCHAN PATTNAIK<br>VS | //<br>0<br>//                       |
| 367 | D-WP(C)/2118/2026<br>WP(C)/2187/2026 | PRASANNA KUMAR SARANGI<br>VS<br>STATE OF ODISHA                                      | KAMALAKANTA NAYAK<br>VS     | //<br>0<br>//                       |
| 368 | D-WP(C)/2314/2026<br>WP(C)/2188/2026 | AMAN PATEL<br>VS<br>HDFC BANK, MUMBAI  | JAYDEEP PAL<br>VS           | //<br>0<br>//                       |
| 369 | D-WP(C)/2119/2026<br>WP(C)/2189/2026 | BICHITRANANDA MOHARANA<br>VS<br>STATE OF ODISHA                                      | KAMALA KANTA NAYAK<br>VS    | //<br>0<br>//                       |
| 370 | D-WP(C)/1317/2026<br>WP(C)/2190/2026 | BIJAY KUMAR PARIDA<br>VS<br>STATE OF ODISHA  | SRINIVAS MOHANTY<br>VS      | //<br>0<br>//                       |
| 371 | D-WP(C)/2369/2026<br>WP(C)/2191/2026 | SURENDRA PANAKA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 372 | D-WP(C)/1321/2026<br>WP(C)/2192/2026 | BISWANARAYAN PANDA<br>VS<br>STATE OF ODISHA  | SRINIVAS MOHANTY<br>VS      | //<br>0<br>//                       |
| 373 | D-WP(C)/1773/2026<br>WP(C)/2193/2026 | BASANTA KUMAR SWAIN<br>VS<br>THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK | GOPABANDHU DASH<br>VS       | //<br>0<br>//                       |
| 374 | D-WP(C)/2370/2026<br>WP(C)/2194/2026 | NIRANJAN MOHANTY<br>VS   | SUSHANTA KUMAR MISHRA<br>VS | //<br>0                             |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL                   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--|-------------------------------------|
| 375 | D-WP(C)/2154/2026<br>WP(C)/2195/2026 | STATE OF ODISHA<br>SK.NAZIMUDDIN<br>VS   | SAMEER KUMAR DAS<br>VS                     | //<br>//<br>0                       |
| 376 | D-WP(C)/2373/2026<br>WP(C)/2196/2026 | STATE OF ODISHA<br>PARBATI RANDHARI<br>VS  | SUSHANTA KUMAR MISHRA<br>VS                | //<br>//<br>0                       |
| 377 | D-WP(C)/1410/2026<br>WP(C)/2197/2026 | STATE OF ODISHA<br>MANJUSHREE DWIBEDY<br>VS  | SANDHYARANI PANI<br>VS                     | //<br>//<br>0                       |
| 378 | D-WP(C)/1789/2026<br>WP(C)/2198/2026 | STATE OF ODISHA<br>MANOJ KUMAR SETHI<br>VS   | AMIT PRASAD BOSE<br>VS                     | //<br>//<br>0                       |
| 379 | D-WP(C)/1243/2026<br>WP(C)/2199/2026 | STATE OF ODISHA<br>CHAMPALAL PANAKA<br>VS  | BHABANI PRASAD MOHANTY<br>VS               | //<br>//<br>0                       |
| 380 | D-WP(C)/2033/2026<br>WP(C)/2200/2026 | THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,<br>DINESH KUMAR PANDA<br>VS | CUTTACK ODISHA<br>SHIVSANKAR MOHANTY<br>VS | //<br>//<br>0                       |
| 381 | D-WP(C)/1257/2026<br>WP(C)/2201/2026 | STATE OF ODISHA<br>BRUSABHA PRADHAN<br>VS  | SOUMYA RANJAN DAS<br>VS                    | //<br>//<br>0                       |
| 382 | D-WP(C)/1246/2026<br>WP(C)/2202/2026 | STATE OF ODISHA<br>SANTOSH KUMAR SAHOO<br>VS   | SHASHI BHUSAN JENA<br>VS                   | //<br>//<br>0                       |
| 383 | D-WP(C)/2446/2026<br>WP(C)/2203/2026 | THE ADDITIONAL COMMISSIONER, ADDL.REVISION COURT NO.II, BBSR<br>LAXMIPRIYA ROUT<br>VS        | PRASANTA KUMAR SATAPATHY<br>VS             | //<br>//<br>0                       |
| 384 | D-WP(C)/1895/2026<br>WP(C)/2204/2026 | STATE OF ODISHA<br>RANJAN KUMAR SHARMA<br>VS   | MANAS PATI<br>VS                           | //<br>//<br>0                       |
| 385 | D-WP(C)/1500/2026<br>WP(C)/2205/2026 | STATE OF ORISSA<br>KALYAN PATTNAIK<br>VS<br>COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK       | JAJATI KISHORE MOHANTY<br>VS               | //<br>//<br>0<br>//                 |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|---------------------------------------|---|----------------------------|---------------------------------------|
| 386 | D-WP(C)/2003/2026<br>WP(C)/2206/2026  | SABITA MISHRA<br>VS<br>STATE OF ORISSA                            | ARUPANANDA GOSWAMY<br>VS   | //<br>()<br>//                        |
| 387 | D-WP(C)/2005/2026<br>WP(C)/2207/2026  | SUBAS CHANDRA JENA<br>VS<br>STATE OF ORISSA                       | ARUPANANDA GOSWAMY<br>VS   | //<br>()<br>//                        |
| 388 | D-WP(C)/2073/2026<br>WP(C)/2208/2026  | NAROTTAM PUTI<br>VS<br>STATE OF ODISHA                            | LAXMIKANTA MOHANTY<br>VS   | //<br>()<br>//                        |
| 389 | D-ABLAPL/1232/2026<br>ABLAPL/605/2026 | MD. RAJA @ NEHAL KHAN<br>VS<br>STATE OF ODISHA                    | RASHMIKANTA MAHALIK<br>VS  | JODA /297 /2025<br>()<br>//           |
| 390 | D-ABLAPL/1317/2026<br>ABLAPL/606/2026 | JIGYANSU PATTANAYAK @ JIGYANSHU PATTNAIK<br>VS<br>STATE OF ODISHA | HARIPAD MOHANTY<br>VS      | LALBAG /179 /2025<br>()<br>//         |
| 391 | D-ABLAPL/1319/2026<br>ABLAPL/607/2026 | ARJUN RAJ<br>VS<br>STATE OF ODISHA                                | SAROJ KUMAR DASH<br>VS     | NIHALPRASAD /199 /2025<br>()<br>//    |
| 392 | D-ABLAPL/1320/2026<br>ABLAPL/608/2026 | JITENDRA SHA @JITENDRA KUMAR SHA<br>VS<br>STATE OF ODISHA         | SOUBHAGYA KUMAR DASH<br>VS | RAMACHANDRAPUR /351 /2025<br>()<br>// |
| 393 | D-ABLAPL/1332/2026<br>ABLAPL/609/2026 | BIKASH DALABEHERA @ BHIKU<br>VS<br>STATE OF ODISHA                | NIKUNJA KUMAR ROUT<br>VS   | GOBINDAPUR /1 /2026<br>()<br>//       |
| 394 | D-ABLAPL/1233/2026<br>ABLAPL/610/2026 | SANJAY KUMAR SAMAL<br>VS<br>STATE OF ODISHA                       | MANAS KUMAR CHAND<br>VS    | EOW,BHUBANESWAR /20 /2025<br>()<br>// |
| 395 | D-ABLAPL/1444/2026<br>ABLAPL/611/2026 | BABUL PRADHAN<br>VS<br>STATE OF ODISHA                            | AMITAV TRIPATHY<br>VS      | ITAMATI /450 /2025<br>()<br>//        |
| 396 | D-ABLAPL/1385/2026<br>ABLAPL/612/2026 | BIRAKISHORE DAS<br>VS<br>STATE OF ODISHA                          | BISWARANJAN DALAI<br>VS    | ERASAMA /25 /2022<br>()<br>//         |
| 397 | D-ABLAPL/1234/2026                    | BINAPANI BEHERA   | MANAS KUMAR CHAND          | KISINDA /92 /2025                     |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT       |
|-----|---------------------------------------|--|-----------------------------|---|
|     | ABLAPL/613/2026                       | VS<br>STATE OF ODISHA  | VS                          | ()<br>//                                  |
| 398 | D-ABLAPL/1392/2026<br>ABLAPL/614/2026 | TULSE BHOI<br>VS<br>STATE OF ODISHA  | UMAKANTA BARIK<br>VS        | SAMBALPUR VIGILANCE /28 /2025<br>()<br>// |
| 399 | D-ABLAPL/1396/2026<br>ABLAPL/615/2026 | TIKI @ SUKANTA BHOI<br>VS<br>STATE OF ODISHA                                   | TARA PRASAD MOHAPATRA<br>VS | PURI SADAR /788 /2025<br>()<br>//         |
| 400 | D-ABLAPL/1397/2026<br>ABLAPL/616/2026 | DEEPAK KUMAR GOCHHAYAT<br>VS<br>STATE OF ODISHA                                | TARA PRASAD MOHAPATRA<br>VS | BRAHMAGIRI /354 /2024<br>()<br>//         |
| 401 | D-ABLAPL/1328/2026<br>ABLAPL/617/2026 | JITENDRA SHA @ JITENDRA KUMAR SHA<br>VS<br>STATE OF ODISHA                     | SOUBHAGYA KUMAR DASH<br>VS  | RAMACHANDRAPUR /343 /2025<br>()<br>//     |
| 402 | D-ABLAPL/1398/2026<br>ABLAPL/618/2026 | JHARANA PANDA<br>VS<br>STATE OF ODISHA   | DEBASHIS NANDA<br>VS        | CHAULIAGANJA /296 /2025<br>()<br>//       |
| 403 | D-ABLAPL/1449/2026<br>ABLAPL/619/2026 | SUBASH PRADHAN<br>VS<br>STATE OF ODISHA  | AMITAV TRIPATHY<br>VS       | KHANDAPARA /150 /2019<br>()<br>//         |
| 404 | D-ABLAPL/1399/2026<br>ABLAPL/620/2026 | PRAKASH KU. SETHI<br>VS<br>STATE OF ODISHA                                     | TARA PRASAD MOHAPATRA<br>VS | PURI SADAR /772 /2025<br>()<br>//         |
| 405 | D-ABLAPL/1400/2026<br>ABLAPL/621/2026 | DINGAR PUTEI<br>VS<br>STATE OF ODISHA  | TARA PRASAD MOHAPATRA<br>VS | KHAPRAKHOL /301 /2025<br>()<br>//         |
| 406 | D-ABLAPL/1450/2026<br>ABLAPL/622/2026 | GYANENDRA KUMAR GANTHIA<br>VS<br>STATE OF ODISHA                               | AMITAV TRIPATHY<br>VS       | FATEGARH /362 /2025<br>()<br>//           |
| 407 | D-ABLAPL/1403/2026<br>ABLAPL/623/2026 | SANTOSH PAHADSINGH @ KHUBA @ SANTOSH KUMAR PAHADSINGH<br>VS<br>STATE OF ODISHA | AMLAN SHAKTI PAUL<br>VS     | CHANDAKA P.S. /598 /2025<br>()<br>//      |
| 408 | D-ABLAPL/1452/2026<br>ABLAPL/624/2026 | SABI NAYAK @ BEWA<br>VS  | AMITAV TRIPATHY<br>VS       | NAYAGARH SADAR /294 /2025<br>()           |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT      |
|-----|---------------------------------------|--|-----------------------------|--|
| 409 | D-ABLAPL/1406/2026<br>ABLAPL/625/2026 | STATE OF ODISHA<br>KSHIRODRA MEHER<br>VS                   | KIRTAN BADHEI<br>VS         | //<br>BIJEPUR /254 /2024<br>()           |
| 410 | D-ABLAPL/1453/2026<br>ABLAPL/626/2026 | STATE OF ODISHA<br>ASHOK BARIK<br>VS                       | DEBASISH SAMAL<br>VS        | //<br>RENGALI /1 /2024<br>()             |
| 411 | D-ABLAPL/1329/2026<br>ABLAPL/627/2026 | STATE OF ODISHA<br>JITENDRA SHA @ JITENDRA KUMAR SHA<br>VS | SOUBHAGYA KUMAR DASH<br>VS  | //<br>RAMACHANDRAPUR /342 /2025<br>()    |
| 412 | D-ABLAPL/1454/2026<br>ABLAPL/628/2026 | STATE OF ODISHA<br>GOUTAM NAIK @ PRINCE<br>VS              | SISIRA PANIGRAHI<br>VS      | //<br>BHAWANIPATNA TOWN /292 /2025<br>() |
| 413 | D-ABLAPL/1338/2026<br>ABLAPL/629/2026 | STATE OF ODISHA<br>SUSANTA KUMAR PANDA<br>VS               | BISWARANJAN DALAI<br>VS     | //<br>SORO /26 /2026<br>()               |
| 414 | D-ABLAPL/1455/2026<br>ABLAPL/630/2026 | STATE OF ODISHA<br>MAHAMMAD RAZA<br>VS                     | ABHISHEK PRADHAN<br>VS      | //<br>RAJGANGPUR /4 /2026<br>()          |
| 415 | D-ABLAPL/1340/2026<br>ABLAPL/631/2026 | STATE OF ODISHA<br>NARAYAN BARAL @ NARAYAN CH. BARAL<br>VS | TARUN KUMAR BISWAL<br>VS    | //<br>DHENKANAL SADAR /825 /2025<br>()   |
| 416 | D-ABLAPL/1456/2026<br>ABLAPL/632/2026 | STATE OF ODISHA<br>SAROJ SAHOO @ SAROJ KUMAR SAHU<br>VS    | PRAVASH CHANDRA JENA<br>VS  | //<br>JALESWAR /17 /2026<br>()           |
| 417 | D-ABLAPL/1342/2026<br>ABLAPL/633/2026 | STATE OF ODISHA<br>HRUSIKESH BEHERA<br>VS                  | KULDEEP MOHANTY<br>VS       | //<br>JODA /34 /2025<br>()               |
| 418 | D-ABLAPL/1459/2026<br>ABLAPL/634/2026 | STATE OF ODISHA<br>S K FIROJ<br>VS                         | SATYANARAYAN MISHRA<br>VS   | //<br>DHAMNAGAR /487 /2025<br>()         |
| 419 | D-ABLAPL/1331/2026<br>ABLAPL/635/2026 | STATE OF ODISHA<br>PYARI MOHAN BAR @ KATI<br>VS            | ARJUNA CHARANA BEHERA<br>VS | //<br>BALIAPAL /374 /2025<br>()          |
|     |                                       | STATE OF ODISHA  |                             | //                                       |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|---------------------------------------|---|------------------------------|--|
| 420 | D-ABLAPL/960/2026<br>ABLAPL/636/2026  | DIPAK PARIDA<br>VS<br>STATE OF ODISHA                       | DHARMENDRA SETHY<br>VS       | BERHAMPUR /177 /2025<br>()<br>//   |
| 421 | D-ABLAPL/1361/2026<br>ABLAPL/637/2026 | MANORAMA PADHY @ PADHI<br>VS<br>STATE OF ODISHA             | DURGA PRASAD DHAL<br>VS      | KUDANAGARI /2 /2026<br>()<br>//  |
| 422 | D-ABLAPL/1334/2026<br>ABLAPL/638/2026 | JYAFAT KHAN @ JAYAFAT KHAN @ GHADU<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS     | TIGIRIA /294 /2024<br>()<br>//   |
| 423 | D-ABLAPL/1108/2026<br>ABLAPL/639/2026 | ANUP KUMAR AGASTI<br>VS<br>STATE OF ODISHA                  | SUSHANTA KUMAR PRADHAN<br>VS | SINAPALI /2 /2026<br>()<br>//  |
| 424 | D-ABLAPL/1337/2026<br>ABLAPL/640/2026 | JYAFAT KHAN @ JAYAFAT KHAN @ GHADU<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS     | NARASINGHPUR /20 /2025<br>()<br>//   |
| 425 | D-ABLAPL/1072/2026<br>ABLAPL/641/2026 | PRAKASH TRIPATHY<br>VS<br>STATE OF ODISHA                   | BISWABHUSAN DAS<br>VS        | PARADEEP MODEL /381 /2025<br>()<br>//  |
| 426 | D-ABLAPL/1367/2026<br>ABLAPL/642/2026 | CHANDAN BHUYAN @ AKASH BHUYAN<br>VS<br>STATE OF ODISHA      | JYOTIRMAYA SAHOO<br>VS       | BEGUNIAPADA /188 /2023<br>()<br>//   |
| 427 | D-ABLAPL/1370/2026<br>ABLAPL/643/2026 | SALIM @ SALIM KHAN<br>VS<br>STATE OF ODISHA                 | AMLAN SHAKTI PAUL<br>VS      | KHURDA MODEL /236 /2025<br>()<br>//  |
| 428 | D-ABLAPL/1111/2026<br>ABLAPL/644/2026 | PANKAJINI AGASTI<br>VS<br>STATE OF ODISHA                   | SUSHANTA KUMAR PRADHAN<br>VS | SINAPALI /2 /2026<br>()<br>//  |
| 429 | D-ABLAPL/1349/2026<br>ABLAPL/645/2026 | DARASINGH GURU<br>VS<br>STATE OF ODISHA                     | SITIKANT MISHRA<br>VS        | GOCHHAPADA /41 /2019<br>SPECIAL JUDGE, PHULBANI(Kandhamal)<br>Spl/0000032/2019 |
| 430 | D-ABLAPL/1124/2026<br>ABLAPL/646/2026 | RABINDRA KUMAR DIP<br>VS<br>STATE OF ODISHA                 | TUSHAR KANTI PRAHARAJ<br>VS  | / /0<br>()<br>//   |
| 431 | D-ABLAPL/1357/2026                    | DHEEREN KU. SAHU @ DHEEREN KUMAR SAHU @ DHIREN KUMAR SAHU   | SUJIT KUMAR PATNAIK          | GOPALPUR /230 /2022  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL                | PS CASE/ LOWER COURT CASE /DISTRICT                                   |
|-----|---------------------------------------|---|---|---|
|     | ABLAPL/647/2026                       | VS<br>STATE OF ODISHA                                 | VS                                      | ()<br>//  |
| 432 | D-ABLAPL/1125/2026<br>ABLAPL/648/2026 | KALIA @ KALANDI CHARAN SETHY<br>VS<br>STATE OF ODISHA | NIRANJAN LENKA<br>VS                    | MARSHAGHAI /344 /2025<br>()<br>//                                     |
| 433 | D-ABLAPL/1371/2026<br>ABLAPL/649/2026 | SHYAMA DAS<br>VS<br>STATE OF ODISHA                   | JAYAKRISHNA MOHAPATRA<br>VS             | CHANDABALI /428 /2025<br>()<br>//                                     |
| 434 | D-ABLAPL/1498/2026<br>ABLAPL/650/2026 | KAILASH CHANDRA MISHRA<br>VS<br>STATE OF ODISHA       | SUSANTA KUMAR LENKA<br>VS               | JANKIA P.S. /279 /2025<br>()<br>//                                    |
| 435 | D-ABLAPL/1375/2026<br>ABLAPL/651/2026 | LAXMIDHAR BINDHANI<br>VS<br>STATE OF ODISHA           | SANDEEP RAJ PANDA<br>VS                 | CYBER CRIME AND ECONOMIC OFFEN<br>()<br>//                            |
| 436 | D-ABLAPL/353/2026<br>ABLAPL/652/2026  | AKASH BALIARSINGH @ AKA<br>VS<br>STATE OF ODISHA      | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | BOLAGARH P.S. /263 /2025<br>()<br>//                                  |
| 437 | D-ABLAPL/1359/2026<br>ABLAPL/653/2026 | KUNJA BIHARI JAL<br>VS<br>STATE OF ODISHA             | BIKASH KARNA<br>VS                      | KANTAMAL /22 /2014<br>SPECIAL JUDGE,BAUDH(Baudh )<br>Spl/0000028/2019 |
| 438 | D-ABLAPL/1376/2026<br>ABLAPL/654/2026 | LILI JENA @ NILI JENA<br>VS<br>STATE OF ODISHA        | JAYANTA KUMAR MAJHI<br>VS               | BASTA /20 /2026<br>()<br>//   |
| 439 | D-ABLAPL/1311/2026<br>ABLAPL/655/2026 | JOGENDRA NAIK<br>VS<br>STATE OF ODISHA                | DIGAMBAR SETHI<br>VS                    | / /0<br>J.M.F.C.,KASHIPUR(Rayagada )<br>2(B)CC/000005/2025            |
| 440 | D-ABLAPL/1379/2026<br>ABLAPL/656/2026 | BIJAY PRADHAN @ TAPU<br>VS<br>STATE OF ODISHA         | JAYANTA KUMAR MAJHI<br>VS               | NILGIRI /10 /2026<br>()<br>//   |
| 441 | D-ABLAPL/1380/2026<br>ABLAPL/657/2026 | PINTU BEHERA<br>VS<br>STATE OF ODISHA                 | BINAYA BHUSAN ROUSTRAY<br>VS            | BIDANASI /291 /2025<br>()<br>//                                       |
| 442 | D-ABLAPL/1362/2026<br>ABLAPL/658/2026 | SACHIN BALIARSINGH<br>VS                              | JYOTIRMAYA SAHOO<br>VS                  | NIRAKARPUR /83 /2016<br>()  |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT             |
|-----|---------------------------------------|--|------------------------------|---|
| 443 | D-ABLAPL/1224/2026<br>ABLAPL/659/2026 | STATE OF ODISHA<br>PROSHOTAM KUMAR SHARMA<br>VS                            | JAYADEBA BEHERA<br>VS        | //<br>//<br>SPL.JUDGE SAMBALPUR(Sambalpur)      |
| 444 | D-ABLAPL/1421/2026<br>ABLAPL/660/2026 | STATE OF ODISHA<br>KALIA SETHI<br>VS                                       | JUGALA KISHORE PANDA<br>VS   | Spl/0000161/2025<br>GOSANINUAGAM /9 /2026<br>() |
| 445 | D-ABLAPL/1300/2026<br>ABLAPL/661/2026 | STATE OF ODISHA<br>DIBYAHUTI RAY<br>VS                                     | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>CUTTACK VIGILANCE /40 /2025<br>()         |
| 446 | D-ABLAPL/1383/2026<br>ABLAPL/662/2026 | STATE OF ODISHA(VIG.)<br>DHUSASAN PRADHAN<br>VS                            | BISHWARANJAN SAHU<br>VS      | //<br>BRAHMAGIRI /205 /2008<br>()               |
| 447 | D-ABLAPL/1389/2026<br>ABLAPL/663/2026 | STATE OF ODISHA<br>KALANDI BHUYAN<br>VS                                    | PURNA CHANDRA MOHARANA<br>VS | //<br>MADHUPATNA /10 /2026<br>()                |
| 448 | D-ABLAPL/1501/2026<br>ABLAPL/664/2026 | STATE OF ODISHA<br>PRAMOD KUMAR BEHERA<br>VS                               | JEMIMA SARKAR<br>VS          | //<br>CUTTACK SADAR /19 /2026<br>()             |
| 449 | D-ABLAPL/1502/2026<br>ABLAPL/665/2026 | STATE OF ODISHA<br>AKSHYA KUMAR SAHOO<br>VS                                | JEMIMA SARKAR<br>VS          | //<br>KAKATAPUR /216 /2024<br>()                |
| 450 | D-ABLAPL/1395/2026<br>ABLAPL/666/2026 | STATE OF ODISHA<br>KANHA NAIK<br>VS  | PRAFULLA KUMAR BISWAL<br>VS  | //<br>AUL /58 /2020<br>()                       |
| 451 | D-ABLAPL/1466/2026<br>ABLAPL/667/2026 | STATE OF ODISHA<br>GUPTESWAR SAHU @ GUPTA SAHU<br>VS                       | ANIRUDHA DAS<br>VS           | //<br>BAUNISUNI /35 /2022<br>()                 |
| 452 | D-ABLAPL/1503/2026<br>ABLAPL/668/2026 | STATE OF ODISHA<br>CHANDAN KUMAR BASKEY<br>VS                              | RAJJEET ROY<br>VS            | //<br>JALESWAR /16 /2026<br>()                  |
| 453 | D-ABLAPL/1477/2026<br>ABLAPL/669/2026 | STATE OF ODISHA<br>JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BEHERA<br>VS | SOUMYA RANJAN DAS<br>VS      | //<br>KISINDA /54 /2025<br>()                   |
|     |                                       | STATE OF ODISHA  |                              | //  |

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|-----|---------------------------------------|--|--------------------------------|---|
| 454 | D-ABLAPL/1515/2026<br>ABLAPL/670/2026 | PRAVASH CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA     | UMA CHARAN MISHRA<br>VS        | EOW,BHUBANESWAR /10 /2019<br>()<br>//       |
| 455 | D-ABLAPL/1516/2026<br>ABLAPL/671/2026 | SIBU @ SIBADYUTI NANDA<br>VS<br>STATE OF ODISHA      | AMIT KUMAR SAHU<br>VS          | KAKIRIGUMMA /1 /2026<br>()<br>//            |
| 456 | D-ABLAPL/1480/2026<br>ABLAPL/672/2026 | SIBARAM GOUDA<br>VS<br>STATE OF ODISHA               | SIDHARTHA SANKAR RAY (2)<br>VS | GOPALPUR /82 /2024<br>()<br>//              |
| 457 | D-ABLAPL/1520/2026<br>ABLAPL/673/2026 | MIR ABDUL GOLAM MUSTAFA<br>VS<br>STATE OF ODISHA     | RAMAKANTA PANDA<br>VS          | BALASORE TOWN /13 /2026<br>()<br>//         |
| 458 | D-ABLAPL/1408/2026<br>ABLAPL/674/2026 | DIPAK KUMAR BEHERA<br>VS<br>STATE OF ODISHA          | JAYADEBA BEHERA<br>VS          | CHANDABALI /67 /2025<br>()<br>//            |
| 459 | D-ABLAPL/1598/2026<br>ABLAPL/675/2026 | MANORANJAN SETHI<br>VS<br>STATE OF ODISHA            | PRAMODA KUMAR MISHRA<br>VS     | PATTAMUNDAI RURAL PS /531 /2025<br>()<br>// |
| 460 | D-ABLAPL/1410/2026<br>ABLAPL/676/2026 | DIPAK KUMAR BEHERA<br>VS<br>STATE OF ODISHA          | JAYADEBA BEHERA<br>VS          | CHANDABALI /164 /2024<br>()<br>//           |
| 461 | D-ABLAPL/1661/2026<br>ABLAPL/677/2026 | BISWAJIT HARICHANDAN PARIDA<br>VS<br>STATE OF ODISHA | SIBU DAS<br>VS                 | NISCHINTAKOILI /216 /2025<br>()<br>//       |
| 462 | D-ABLAPL/1470/2026<br>ABLAPL/678/2026 | MD SAHEB ALAM<br>VS<br>REPUBLIC OF INDIA             | GOUTAM CHARAN ROUT<br>VS       | BHUBANESWAR CBI /14 /2015<br>()<br>//       |
| 463 | D-ABLAPL/1601/2026<br>ABLAPL/679/2026 | MANOJ KUMAR PRADHAN<br>VS<br>STATE OF ODISHA         | AMLAN SHAKTI PAUL<br>VS        | BARKOTE /388 /2024<br>()<br>//              |
| 464 | D-ABLAPL/1414/2026<br>ABLAPL/680/2026 | SAMEER @ SAMIR CHAKROBARTY<br>VS<br>STATE OF ODISHA  | BHOLANATH SAHA<br>VS           | KALIMELA /6 /2026<br>()<br>//               |
| 465 | D-ABLAPL/1416/2026                    | DEBENDRA KUMAR JENA                                  | DUSHMANTA SAHOO                | BEGUNIAPADA /651 /2025                      |

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| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                          | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|--------------------------|-------------------------------------|
|     | ABLAPL/681/2026                       | VS<br>STATE OF ODISHA                         | VS                       | ()<br>//                            |
| 466 | D-ABLAPL/1418/2026<br>ABLAPL/682/2026 | ANTARYAMI SAMANTRAY<br>VS<br>STATE OF ODISHA  | KAJAL SAHOO<br>VS        | BHARATPUR PS /509 /2025<br>()<br>// |
| 467 | D-ABLAPL/1424/2026<br>ABLAPL/683/2026 | BIJAYA KUMAR KHUNTIA<br>VS<br>STATE OF ODISHA | JYOTIRMAYA SAHOO<br>VS   | KHURDA MODEL /540 /2025<br>()<br>// |
| 468 | D-ABLAPL/1429/2026<br>ABLAPL/684/2026 | BRIAS UDANDARAY<br>VS<br>STATE OF ODISHA      | JYOTIRMAYA SAHOO<br>VS   | KHURDA MODEL /540 /2025<br>()<br>// |
| 469 | D-ABLAPL/1439/2026<br>ABLAPL/685/2026 | CHITTARANJAN BEHERA<br>VS<br>STATE OF ODISHA  | KSHIROD KUMAR ROUT<br>VS | / /0<br>()<br>//                    |